

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 28.01.2025 TO 17.02.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	3/7/2024	Company Petition IB (IBC)	710102056252024		PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS PRODOT MEDIA PRIVATE LIMITED	IBC under Sec 7	17/02/2025	No of objections 1.M/s. Prodot Media Private Limited please fill in the portal in the Respondent name 2.	SIDDHANT KUMAR SINGH
2	26/07/2024	Company Petition (Companies Act)	710102065342024		RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Application under any other provisions ,Sec 252 (3)	12/2/2025	no of objections 1. case type wrong 2. bookmarking numbering missed 3. , list of date,brief synopsis missed 4. 18-19,27-31,38 page not clear 5. Stk 7 missed 6. Moa And Aoa missed 7. income tax service wrong (file issue kindly visit registry or call 011-24363846)	SURENDER
3	2/5/2024	Company Petition IB (IBC)	710102038252024		MRS. SUDHA PAWA VS M/S JAGAT PROJRCTS LTD	Section 94(1)	28/01/2025	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 2.PHOENIX ARC PRIVATE LIMITED wrong jurisdiction 3..defect not removing upload again and again with defect. if any doubt please contact to regisrtry Note- Wrong jurisdiction	RAKESH KUMAR
4	27/09/2024	Company Petition IB (IBC)	710102083262024		THE CANARA BANK LIMITED VS SUNIL GUPTA	Section 95(1)	12/2/2025	No of objections 1.Pg-50,52,54,73,74,75 not clear Note-defect not rasie ,file uplaod again and again as its reminder-6	Harshit Gupta
5	17/10/2024	Company Appeal(Companies Act)	710102090212024		THE CANARA BANK LIMITED VS SUNIL GUPTA	Sec 252 (3)	12/2/2025	no of objections 1 counsel detail missed in index 2. 1st page director sign missed and other side 3.all hindi page english translation missed	Anupam Rajesh Aggarwal
6	23/10/2024	Company Petition IB (IBC)	710102092012024		CANARA BANK VS MS. ANJANA RADHU (PERSONAL GUARANTOR)	Section 95(1)	13/02/2025	No of objections 1.court fee and welafre missed Reminder-4	Brijesh Kumar Tamber
7	23/10/2024	Company Petition IB (IBC)	710102091992024		CANARA BANK VS MR. VIVEK RADHU (PERSONAL GUARANTOR)	Section 95(1)	13/02/2025	No of objections 1.court fee and welafre missed Reminder-5	Brijesh Kumar Tamber
8	23/10/2024	Company Petition IB (IBC)	710102091982024		CANARA BANK VS MR. KAMAL RADHU (PERSONAL GUARANTOR)	Section 95(1)	13/02/2025	No of objections 1.court fee and welafre missed Reminder-5	Brijesh Kumar Tamber
9	23/10/2024	Company Petition IB (IBC)	710102092022024		CANARA BANK VS MR. AKHIL RADHU (PERSONAL GUARANTOR)	Section 95(1)	13/02/2025	No of objections 1.court fee and welafre missed in vakalatnama Reminder-4	Brijesh Kumar Tamber
10	18/11/2024	Company Petition IB (IBC)	710102098192024		CENTRAL BANK OF INDIA VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	12/2/2025	No of objection 1.Pg-67,102,cut 2.Form-B ,IRP certificate missed 3.Pg-158,159,160,161 to 172,195 to 209, 4.Pg-604,605,606, blank 6.court fee and welfare missed in vakalatnama	KUNAL TANDON

11	22/11/2024	Company Petition IB (IBC)	710102099162024		UCO BANK VS MR. UMANG JINDAL (PERSONAL GUARANTOR)	Section 95(1)	13/02/2025	No objection 1.Pg-93,94,103,104 not clear reminder 3	Brijesh Kumar Tamber
12	25/11/2024	Company Petition IB (IBC)	710102099872024		PLANETCAST MEDIA SERVICES LIMITED VS TOTAL TELEFILMS PRIVATE LIMITED	IBC Under Sec 9	12/2/2025	No of objection 1.pagination wrong in index	SOURABH LEEKHA
13	16/12/2024	Company Petition IB (IBC)	710102106192024		M/S COMBITIC GLOBAL CAPLET PVT LTD VS M/S AMBIKA REALCON DEVELOPERS PVT LTD	IBC under Sec 7	17/02/2025	No of objections 1.Pg-104,105 not clear 2.IRP certificate missed reminder -3	Nidhi Jain
14	8/10/2024	Company Petition (Companies Act)	710102086302024		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	12/2/2025	no of objections 1. section wrong in online portal vs pdf 2.respondent company master data missed 3.respondent company Moa and Aoa missed	Sarvam Ritam Khare
15	17/12/2024	Company Petition IB (IBC)	710102106572024		CHANDER PRAKASH GAUTAM VS ANUP KUMAR	IBC Under Sec 9	28/01/2025	No of objections Wrong file	Anshul Chowdhary
16	18/12/2024	Company Petition (Companies Act)	710102106742024		MUKESH GARG VS HERO MOTOCORP LIMITED	Sec. 59,Rule 11 of NCLT	4/2/2025	no of objections 3. Moa and Aoa missed 4. 1rs court fee missed in vakaltanama	SHASHANK KUMAR
17	22/12/2024	Company Petition IB (IBC)	710102107832024		CAPITAL EQUIPMENT INDIA VS BRANDAVAN FOOD PRODUCTS	IBC Under Sec 9	12/2/2025	No of objections 1.master data missed from MCA site 2.volume wise index Pagination wrong 3.pagination wrong in index	SHIVAM SEHGAL
18	24/12/2024	Company Petition IB (IBC)	710102108202024		ALWAYSBLUE LABS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	13/02/2025		THIRUPAL GORIGE
19	27/12/2024	Company Petition IB (IBC)	710102108702024		BFA INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	31/01/2025	No of objections 1.Pg-58,59,62,63,72,73,76,77,80 to 94,101,106,107,109,110,126,127,128 to 140,141,168,178,189,223 not clear 2.Reminder /4 Please upload clear copy	Arun Gupta
20	27/12/2024	Company Appeal(Companies Act)	710102108592024		BFA INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	12/2/2025	no of objection 1. bookmarking are mandatory 2. OCR missing 3. kindly check main case no mentioned in pdf 4. kindly serve service roc delhi and income tax service missed (kindly remove extra pdf and upload final pdf)	ALAM
21	31/12/2024	Company Petition IB (IBC)	710102109772024		TATA CAPITAL LIMITED VS UTTAM CYLINDERS PRIVATE LIMITED	IBC under Sec 7	14/02/2025	No of objections 1.need to seprety both file application not allowed with petition 2.Pg-271 to 274 not clear	ARGUS PARTNERS
22	3/1/2025	Company Petition IB (IBC)	710102000612025		CANARA BANK VS SH. VERINDER KUMAR CHHABRA PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Section 95(1)	12/2/2025	No of objections 1.OCR missed 2.SR no missed in Form-C 3.Pg-116,136,139,141,147,149,158,173,178,179,180,181,182 to 200 not clear 4.as per adv	Abhishek
23	3/1/2025	Company Petition IB (IBC)	710102000602025		CANARA BANK VS SH. TEJ PRATAP SINGH MAMIK PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Section 95(1)	12/2/2025	No of objections 2.SR no missed in Form-C 3.Pg-173,178,179,180,181,182 to 200, 5.master data missed 4.as per adv	Abhishek

24	3/1/2025	Company Petition IB (IBC)	710102000622025		CANARA BANK VS SH. SUSHANT CHHABRA PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Section 95(1)	12/2/2025	No of objections 1.OCR missed 2.SR no missed in Form-C 3.Pg-138,139,141,173,178,179,180,181,182 to 200 not clear 4.as per adv	Abhishek
25	7/1/2025	Company Appeal(Companies Act)	710102001752025		CANARA BANK VS SH. SUSHANT CHHABRA PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Sec 252 (3)	17/02/2025	stk 7 missed	ALAM
26	10/1/2025	Company Petition (Companies Act)	710102002862025		JMDR INFRA PROJECTS PRIVATE LIMITED VS M/S JMDR INFRA PROJECTS PVT. LTD.	Sec. 130(1)	12/2/2025	no of objections 1. list of date and event and brief synopsis missed 2. 88-90,126-132,140,142-155 page not clear 3. Moa and Aoa missed 4. headline same in petitioner and respondent company name	ANAND
27	11/1/2025	Company Petition (Companies Act)	710102003962025		OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	28/01/2025	no of objections 1. bookmarking are mandatory 2. all extra pdf remove and upload final pdf 3. income tax service wrong 4. case type wrong 5. all petitioner and respondent detail missed in online portal	KUMAR GOPAL SINGHAL
28	31/01/2025	Company Petition IB (IBC)	710102011352025		PATEL TEXTILES VS MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	12/2/2025	No of objections 1.reply missed for notice 2.council detail missed after all index 3.need to sign on every page of application 4.Pg-32,33 not clear 5.need to true copy sign on every page of annexure 6.Pg-97 blank 7.vakalatnama missed 8.master data missed MAYASHEEL RETAIL INDIA LIMITED	Priyata Chakraborty
29	18/01/2025	Company Petition (Companies Act)	710102007382025		UNIQUE WASTE PROCESSING COMPANY LIMITED VS INDRAPRASTHA ENERGY & WASTE MANAGEMENT COMPANY PRIVATE LIMITED	Sec. 271-273	4/2/2025	no of objections 1. 3rs court fee missed in vakatlanama 2. Moa and Aoa (respondent company)missed 3. (section mismatch in online portal) 4 respondent company master data missed.	Wamika
30	22/01/2025	Company Petition (Companies Act)	710102008632025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS NET4 NETWORK SERVICES LIMITED	Sec. 241(1)	10/2/2025	no of objections 1. kindly remove application and file separately 2. 107-124,800-804,806,810,831-832,1252-1257,1683-1690 page not clear 3. 578, page english translation missed	sfionct
31	22/01/2025	Company Petition IB (IBC)	710102008492025		AASHI ENGINEERING TECH VS GARDENIA AIMS DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	14/02/2025	No of objections 1.reply missed for demond notice	EKTA CHOUDHARY
32	23/01/2025	Company Petition IB (IBC)	710102008862025		SANJAY ARORA VS CANARABANK	Section 94(1)	28/01/2025	No of objections 1.Section 94(1) not mention in pdf 2.Pg-117 not clear 3.S.R no mention in FORMA 4.master data missed Frisco Fab Dying &&& Printing Pvt. Ltd. 5.	Anjaneya

33	23/01/2025	Company Petition IB (IBC)	710102008892025		SPACE WOOD FURNISHERS PRIVATE LIMITED. VS URBANAC PROJECTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2025	No objections 1.Book marking missed according to the index with the paginations	ADV. ANUP
34	22/01/2025	Transfer Petition (IBC)	710102008722025		AHMED BUHARI VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	14/02/2025	No objections 1.case type wrong please choose Transfer Application 2. please mention main case no in pdf	Ranghasayee NRG
35	22/01/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102008642025		PROMPT STEELS PRIVATE LIMITED VS STATE BANK OF INDIA	Sec. 230-232 - Second Motion	28/01/2025	no of objection 1. bookmarking are mandatory 2. 136,631-645 page not clear and dim	Bunny
36	26/01/2025	Company Petition IB (IBC)	710102009982025		JATINDER KUMAR JAIN PROPRIETOR OF M/S RACHIT KNITWEAR VS MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	3/2/2025	No of objections 1.Pagination missed in book marking 2.ticket not allowed on content of vakalatnama	Shubham
37	24/01/2025	Company Petition IB (IBC)	710102009442025		MURTHAL AUTO PRIVATE LIMITED VS HYLEX HOME APPLIANCES INDIA PRIVATE LIMITED	IBC Under Sec 9	28/01/2025	No of objections 1.wrong file	Prateek Kushwaha
38	25/01/2025	Company Petition (Companies Act)	710102009952025		MONIKA GHEI VS MADHAV SARAN AGARWAL	Sec 425	28/01/2025	no of objections 1. contempt petition not link in main case 2. extra section remove 3. case type wrong 4. 1rs court fee missed in vakaltanama	Sandeep
39	25/01/2025	Company Petition (Companies Act)	710102009622025		NAVEEN JANGRA VS SKYTEX UNMANNED AERIAL SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29/01/2025	no of objections 1. 134-135,150-169 page not clear 2. company master data missed	SANJAY MISHRA
40	26/01/2025	Company Petition IB (IBC)	710102010092025		NGF CHARLIE LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	14/02/2025	No of objections 1.court fee welfare missed in vakalatnama 2.BR missed	Vikrant Pachnanda
41	24/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102009592025		OASIS REALTORS PRIVATE LIMITED VS SPICEJET LIMITED	Sec. 230-232 - Second Motion	12/2/2025	no of objections 1. first motion not link in second motion 2. case type wrong	Ashish
42	26/01/2025	Company Petition IB (IBC)	710102010082025		NGF ALPHA LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	14/02/2025	No of objections 1.Pg-1147,1148,1366 not clear 2.court fee welfare missed in vakalatnama 3.BR missed	Vikrant Pachnanda
43	28/01/2025	Company Petition IB (IBC)	710102010422025		M/S ANURAG ENTERPRISES VS HINDUSTAN PREFAB LTD	IBC Under Sec 9	12/2/2025	No of objections 1.Pg-46,57,62,91,117,119 not clear	RAJNEESH CHOPRA
44	28/01/2025	Company Petition (Companies Act)	710102010332025		SUNTECH CERAMICS PRIVATE LIMITED VS HINDUSTAN PREFAB LTD	Sec. 59	3/2/2025	this file is IBC and you choose companies act kindly change case type then check your file properly	SAGAR
45	22/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102008742025		URBAN INFRAVENTURES PRIVATE LIMITED VS HINDUSTAN PREFAB LTD	Sec. 230-232, Sec 234	12/2/2025	no of objection 1. balance sheet not clear 243-246,342-345,434,436,437,438-439,462-480,526-528,746-749,897,998,1000,1020-1024,1102,1106,1117.1143-1148,1150,1151,1157,1282-1289 page not clear	Mohit Agrawal
46	26/01/2025	Company Petition IB (IBC)	710102010102025		NGF GENESIS LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	13/02/2025	No of objections 1.court fee and welfare missed in vakalatnama	Vikrant Pachnanda
47	29/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102010812025		INTEGRA ESSENTIA LIMITED VS SPICEJET LIMITED	Sub-section (I) of section 230	12/2/2025	no of objections 1. 330,351,372,436-437,443,440,441-443,445 page not clear	Shiva

48	29/01/2025	Company Appeal(Companies Act)	710102010802025		INTEGRA ESSENTIA LIMITED VS SPICEJET LIMITED	Sec 252 (3) - By Government Body	31/01/2025	jurisdiction issue company register in gurgaon	PUNEET
49	31/01/2025	Intervention Petition(Companies Act)	710102011322025		GHANSHAYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 32	17/02/2025	1. section wrong in pdf and online portal	Anshul Gupta
50	30/01/2025	Company Petition IB (IBC)	710102011102025		MEENAKSHI VS GREEN SPACE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/2/2025	No of objections 1.Pg-50,51,461,575 to 604,74,896,1310 not clear 2.section 7 not mention in index 3.	VISHAL
51	30/01/2025	Company Petition IB (IBC)	710102011072025		MOHENDER AGGARWAL VS GREEN SPACE INFRAHEIGHTS PRIVATE LIMITED	Section 94(1)	12/2/2025	No of objections 1.list of date events missed 2.OCR missed 3.court fee and welfare missed	Raghav Kakkar
52	31/01/2025	Company Petition (Companies Act)	710102011392025		HARJEET SINGH BATRA VS BAADSHAH BROKING LIMITED	Sec. 241(1),Sec. 242(4)	3/2/2025	no of objections 1. brief synopsis missed 2. all respondent detail missed in online portal 3. 2nd volume index missed and bookmarking also wrong	SANJAY MISHRA
53	31/01/2025	Company Petition IB (IBC)	710102011562025		PURMA PLAST PRIVATE LIMITED VS BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	12/2/2025	No of objections 1.Pg-43,44,45,46, not clear 2. Bharat Sanchar Nigam Limited master data missed 3.	Prateek Gattani
54	31/01/2025	Company Petition IB (IBC)	710102011502025		VANTAGE BIOTECH PVT LTD VS N/A	IBC Under Sec 10	13/02/2025	No of objections 1.Need to seprately file application 2.please delete VANTAGE BIOTECH PVT LTD Vs from respondent side in portal and pdf 3.Pg-45 to 66,76, in hindi 4.Pg-100 not clear 5.court fee missed @ 1 rs	SOHAIB
55	4/2/2025	CA(A) Merger and Amalgamation(Comp anies Act)	710102012212025		AGARWAL ASSOCIATES (PROMOTERS) LTD VS N/A	Sec. 230-232, Sec 234	12/2/2025	No of objections 1.Affidavit missed	Rekha
56	3/2/2025	Company Petition IB (IBC)	710102012062025		CENTRAL BANK OF INDIA LIMITED VS MOHD. SALLAHUDDIN	Section 95(1)	12/2/2025	No of objections 1.sign missed after all index 2.Pg-33 to 36,43,44 yo 47 not clear 3.Pg-195 cut 4.date missed and court fee missed @ 1 rs in vakalatnama 5.IRp certificate and form-B missed 6.	KUNAL TANDON
57	3/2/2025	Company Petition IB (IBC)	710102012052025		CENTRAL BANK OF INDIA LIMITED VS SH. NAWABUDDIN	Section 95(1)	12/2/2025	No of objections &quot;No of objections 1.sign missed after all index 2.Pg-33 to 36,43,44 yo 47 not clear 3.Pg-195 cut 4.date missed and court fee missed @ 1 rs in vakalatnama	KUNAL TANDON
58	3/2/2025	Company Petition (Companies Act)	710102012082025		POOJA SHRIVASTAV AND ORS VS QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	12/2/2025	no of objection 1. 95-96,122-126,132-134 page not clear	Jitesh
59	6/2/2025	Company Petition IB (IBC)	710102012722025		CPA GLOBAL INDIA PRIVATE LIMITED VS QUADRANTS LABS PVT LTD	IBC Section 59	12/2/2025	No of objection 1.welfare missed @ 25 rs	Mishra Legals
60	5/2/2025	Company Petition IB (IBC)	710102012572025		SUNTECH CERAMICS PRIVATE LIMITED VS ARVIND KUMAR	IBC Section 59	12/2/2025	No of objections 1.memo party missed 2.Pg-55 to 56 npt clear 3.master data missed	SAGAR

61	6/2/2025	Company Petition IB (IBC)	710102012602025		GENIUS TOWNSHIPS PRIVATE LIMITED VS DYS ROYALS PRIVATE LIMITED	IBC under Sec 7	12/2/2025	No of objections 1.Need to sign on every page fo application 2.Master data missed	Joel
62	6/2/2025	Company Petition IB (IBC)	710102012662025		NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS ERA INFRASTRUCTURE (INDIA) LIMITED	IBC under Sec 7	12/2/2025	No of objections 1.service missed 2.volume 8 missed 3.double pagination not allowed 4.Pg-1494 to 1500,1525 to 1530,1536,1549,1574,1611,1612,1613, not clear Pg-1575 to 1586,1587,1588 cut	Juris Corp
63	7/2/2025	Company Petition (Companies Act)	710102013212025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	13/02/2025	pdf not upload	sfionct
64	7/2/2025	Company Petition (Companies Act)	710102013162025		MURALI KRISHNA YARLA VS CONNECT INDIA E-COMMERCE SERVICES PRIVATE LIMITED	Sec. 59	12/2/2025	no of objections 1. jurisdiction issue	Shiva Krishnamurti
65	4/2/2025	Company Petition (Companies Act)	710102012322025		TIANMA MICROELECTRONICS (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec. 441	12/2/2025	no of objections 1. case type wrong 2. company master data missed	Shiva Krishnamurti
66	8/2/2025	Company Petition (Companies Act)	710102013522025		MOHIT GUPTA VS M.G. BUILDMART PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	12/2/2025	no of objections 1. 144-146,273,283,344,463,466-468 pages english translation 2. 210,377, page not clear 3. proof of service missed	Gaurav
67	8/2/2025	Company Petition (Companies Act)	710102013412025		MITTAL PROPERTIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	13/02/2025	no of objections 1. counsel sign missed in index and other side 2. 50-51,76-84 page not clear	Mohit
68	9/2/2025	Company Petition IB (IBC)	710102013582025		SUMAN PANDEY LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	14/02/2025	No of objections 1.need to sign on every page of application 2.Need to true copy sign on evey page of annexure 3.	ISWAR
69	8/2/2025	Contempt Petition (IBC)	710102013392025		AJAYGUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED VS ANUKRITI GOEL	Rule 11 of NCLT, 2016	14/02/2025	1. case type wrong. 2. proof of service missing.	Aditi Sharma
70	8/2/2025	CA(A) Merger and Amalgamation(Compnies Act)	710102013252025		VIPUL AUTO PRIVATE LIMITED VS ANUKRITI GOEL	Sec. 230-232, Sec 234	14/02/2025	no of objections 1. all volume index missed and all arrange file separately upload	Tanmay
71	8/2/2025	Company Appeal(Companies Act)	710102013262025		VIPUL AUTO PRIVATE LIMITED VS ANUKRITI GOEL	Sec 252 (3)	17/02/2025	no of objections 1 .jurisdiction issue	FIROZ
72	9/2/2025	Company Petition (Companies Act)	710102013532025		KULDEEPAK MITTAL VS HARVEST GLOBAL (SSP) PVT. LTD.	Sec. 59	14/02/2025	no of objections 1. case type wrong 2. brief synopsis missed 3. list of date missed 4. moa and aoa missed	Ishaan Karki

73	10/2/2025	Company Petition (Companies Act)	710102013682025		ANKUSH BANSAL VS 1. GANGA COTTON AND ALLIED INDUSTRIES LIMITED			no of objections 1. bookmarking are mandatory 2. index numbering missed 3.counsel sign missed in index in other side 4. all petition every page sign missed 5. affidavit not notary 6. all pages numbering missed 7. all hindi pages english translation missed 8. vakkalatnama missed	
						Sec. 241(1)	14/02/2025		Eshna Kumar
74	31/01/2025	Company Petition IB (IBC)	710102011582025		NEERAJ KUMAR DUBEY VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED			No objections 1.58,60,62,64,67,in hindi 2.Need to true copy sign on every on annexure 3.76,101,104,105,118,119,121,127,128,143,145,147,148,149,150,151,155,195,196,197,198,199,199,224,225,248,249,256,258,276,317,318,323,324,416,486,513,532 to 542,557 to 565,632,633,634,635 to 640,647,648,649,653,682,683 to 689,691 to 699,716,718,754,783,812 to /pdf not clear 3.pagination missed in pdf 4.	
						IBC under Sec 7	12/2/2025		Gursat
75	6/2/2025	Company Petition IB (IBC)	710102012612025		CREDAS TRUSTESHIP SERVICE PRIVATE LIMITED VS ODICEA DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED			No of objections 1.Book marking missed according to the index with the paginations 2.volume wise index 3.	
						IBC under Sec 7	12/2/2025		ORBIT
76	12/2/2025	Company Petition IB (IBC)	710102014352025		CANARA BANK VS EQUINOX INDIA DEVELOPMENTS LIMITED			&quot;Wrong jurisdiction L45101HR2006PLC095409 Office No 01-1001, We Work, Blue One Square Udyog Vihar Phase 4 Rd, Gurgaon, Gurugram, Haryana, India, 122016	
						IBC under Sec 7	17/02/2025		HITESH SACHAR
77	8/2/2025	Company Petition IB (IBC)	710102013302025		ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED			No of objections 1.Pg-36 to 60,116 to 125,188 to 208,265 to 278,309 to 319, not clear 2.please mention true type copy from to where 3.date missed in vakalatnama	
						IBC under Sec 7,Application under any other provisions- IBC	13/02/2025		Abhishek Yadav
78	13/02/2025	Company Petition IB (IBC)	710102014702025		BRILLIANT METALS PRIVATE LIMITED VS AVYUKTA DAIRY PRODUCTS LTD			No of objections 1.Form b missed 2.	TANIA SHARMA
						IBC under Sec 7	13/02/2025		
79	11/2/2025	Company Appeal(Companies Act)	710102013982025		BRILLIANT METALS PRIVATE LIMITED VS AVYUKTA DAIRY PRODUCTS LTD			no of objection 1. kindly all remove application and file separately 2. Aoa missed 3. 83-86 page not clear 4. stk 7 missed 5. Income tax service missed	
						Sec 252 (1)	17/02/2025		Satpreet Singh

80	13/02/2025	Company Appeal(Companies Act)	710102014522025		BRILLIANT METALS PRIVATE LIMITED VS AVYUKTA DAIRY PRODUCTS LTD			no of objections 1. case type wrong 2. index numbering missed 3. counsel detail missed in index 4. APPELLANTS and counsel sign missed in prayer and other side 5. application every page sign missed 6. stk 7 missed 7. vakaltanama missed 8. proof of service missed 9. true copy and sign missed in annexure	
						Sec 252 (3)	17/02/2025		Aishwarya Adlakha
81	11/2/2025	Company Petition (Companies Act)	710102014092025		COSMIC BUILDWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI			no of objections 1. case type wrong 2. due to payment section 252 3. list of date and event missed 4. brief synopsis missed 5. income tax service missed	
						Sec 252 (3)	17/02/2025		HITESH SACHAR
82	14/02/2025	Contempt Petition (IBC)	710102015242025		SHREE SHYAM PULP AND BOARD MILLS LTD. VS M/S UTTARAKHAND POWER CORPORATION LTD. & ANR.			No of objections 1.list of date events and brief synopsis missed 2.section wrong 3.please delete party SHREE SHYAM PULP AND BOARD MILLS LTD. from Petitioner name 4.	
						Rule 11 of NCLT, 2016	17/02/2025		Ashutosh
83	13/02/2025	CA(A) Merger and Amalgamation(Companies Act)	710102014502025		AVISKAR MARKETING PRIVATE LIMITED VS M/S UTTARAKHAND POWER CORPORATION LTD. & ANR.			no of objections 1. bookmarking are mandatory 2. incomplete file	
						Sub-section (I) of section 230	17/02/2025		Sanjay
84	14/02/2025	Company Petition IB (IBC)	710102015202025		MAGRATH PROPERTIES PRIVATE LIMITED VS AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED			Form-B missed	
						IBC under Sec 7	17/02/2025		HARSHAL KUMAR
85	17/07/2024	Interlocutory Application (I.B.C)	710102062382024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS	Section 60(5)	10/2/2025	no of objections 1. Bench wrong in page no 4 in pdf	Rahul
86	10/9/2024	Interlocutory Application (I.B.C)	710102078002024	COMPANY PETITION IB (IBC)/1529(ND)2019	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS VINAY KUMAR SINGHAL	Sec 60(5)	3/2/2025	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATIO detail missing in pdf in MOP	Rajiv Malik
87	8/9/2024	Company Application(Companies Act)	710102077442024	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS M~OUT INFRASTRUCTURE PVT~ LTD:	Application under any other provisions	13/02/2025	1. Section wrong or change also in online portal. 2. case type wrong as per section. 2. Volume wise index missing 3. Prayer Missing 4. Vakalatnama missing 5. True copy sign missing on annexures all pages 6. remove another pdf 7. Bookmarking as per index with page number volume 2 8. remove double pagination.	Deepa
88	8/10/2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS M~OUT INFRASTRUCTURE PVT~ LTD:	Application under any other provisions- IBC	3/2/2025	1.page 23 65 wrong adjust	SWATI SALUJA



89	16/10/2024	Interlocutory Application (I.B.C)	710102089502024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS M~OUT INFRASTRUCTURE PVT~ LTD:	Reg. 15 of IBBI (Liq.) Regulation 2016	14/02/2025	2. Maya Gupta name fill as a applicant in IAs title or online portal	Maya Gupta
90	23/10/2024	Interlocutory Application (I.B.C)	710102092192024	COMPANY PETITION IB (IBC)/380(ND)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS KIRAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	31/01/2025	1.Voloume 2 not clear	MITAL AND MITAL
91	21/10/2024	Interlocutory Application (I.B.C)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Sec 60(5)	3/2/2025	1.applicant respondent fill online as per mop.	SUMAN KUMAR
92	12/11/2024	Interlocutory Application (I.B.C)	710102095872024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA CHAUHAN VS ROSEMARY BUILDHOME PRIVATE LIMITED	Sec 60(5)	14/02/2025	1. Page no. 44 are not clear. 2. Vakalatnama Missing 3.Applicant respondent fill online as per mop or IAs title fill online as per mop	Shiv Mangal Sharma
93	14/11/2024	Miscellaneous Application(Companies Act)	710102096132024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	3/2/2025	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagation missing on pdf. 6. Sign missing on application pages. reminder 5	PRATIBHA
94	30/11/2024	Interlocutory Application (I.B.C)	710102101722024	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRACON INDIA PVT. LTD	Sections 60(5)/Regulation 13	28/01/2025	page no.37,113 not clear page and date missing and court fee Rs 3 missing in vakalatnama	Deepanshu Badiwal
95	4/12/2024	Interlocutory Application (I.B.C)	710102102852024	COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK VS SEEMA MITTAL	Section 123	14/02/2025	1. Prayer missing make properly in page no 39	Prateek Kushwaha
96	1/12/2024	Restoration Application (Companies Act)	710102101962024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT	30/01/2025		ANAND
97	6/12/2024	Company Appeal (IBC)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	28/01/2025	No of objection 1.need to true copy sign on every page of annexure 2.memo party missed 3.section wrong 4.court fee welfare missed on vakalatnama Note-please do properly file	Ananya Kukreti
98	8/12/2024	Interlocutory Application (I.B.C)	710102103962024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS RAKSHIT SHARMA	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	14/02/2025	1. memo of parties mismatch according your online portal. 2. IAs Title fill online as per mop. 3. bookmarking compulsory with page numbering.	KUNAL TANDON
99	8/12/2024	Interlocutory Application (I.B.C)	710102103972024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS HARSHIT SHARMA	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	14/02/2025	1. Memo of parties mismatch according your online portal. 2. Page no. 385 are not clear. 3 IAs title fill online as per mop	KUNAL TANDON

100	16/12/2024	Interlocutory Application (I.B.C)	710102105952024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS HARSHIT SHARMA	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	6/2/2025	1. memo of parties mismatch according your online portal. 2. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	KUNAL TANDON
101	16/12/2024	Interlocutory Application (I.B.C)	710102105992024	COMPANY PETITION IB (IBC)/22(PB)2018	ARCHANA MISHRA VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	13/02/2025	1. Remove double pdf 2.section wrong online aa per pdf 3. Proof of service missing	Mishal Vij
102	16/12/2024	Interlocutory Application (I.B.C)	710102105982024	COMPANY PETITION IB (IBC)/22(PB)2018	SURESH KUMAR SAWLANI VS VALUE INFRA BUYERS ASSOCIATION	Sections 60(5)/Regulation 13	13/02/2025	1. Remove double pdf 2.memo of parties missing or fill online as per mop or IAs title fill also as per mop. 3. True copy sigh missing on annexures. 4. proof of service missing. 5. Index Missing 6. Pagation missing on pdf 7. Bookmarking as per index with page number 8. Notary missing on affidavits. 9. Counsel sign missing on prayer	Mishal Vij
103	25/11/2024	Interlocutory Application (I.B.C)	710102099912024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RP OF M/S. MAGPPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	30/01/2025		Swetcha Mishra
104	23/11/2024	Interlocutory Application (I.B.C)	710102099352024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S. MAGPPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	30/01/2025		Swetcha Mishra
105	16/12/2024	Interlocutory Application (I.B.C)	710102106162024	COMPANY PETITION IB (IBC)/470(ND)2017	MR. ATUL KUMAR SINGH VS M/S KINDLE DEVELOPERS PRIVATE LIMITED THROUGH VIKRAM BAJAJ (R.P.)	Rule 11 of NCLT, 2016	14/02/2025	1. Fill all details in online portal. 2. section wrong online as per pdf	PRABHAT KAUSHIK
106	24/12/2024	Interlocutory Application (I.B.C)	710102108032024	COMPANY PETITION IB (IBC)/556(ND)2020	EPFO VS SH. RAJESH KUMAR PARAKH RP	Section 60(5)	13/02/2025	1. Page no. 21,22 are not clear. 2.Need true and sign in annexure page.	Kanhaiya
107	24/12/2024	Interlocutory Application (I.B.C)	710102108142024	COMPANY PETITION IB (IBC)/1248(PB)2018	EPFO VS SH. DEVENDRA SINGH RP	Application under any other provisions- IBC,Sec 60(5)	13/02/2025	1.Notary missing in affidavit 2.Need every page sign and true copy in annexure.	Kanhaiya
108	2/1/2025	Restoration Application (IBC)	710102000172025	COMPANY PETITION IB (IBC)/334(ND)2018	ASHOK KUMAR JAIN VS ANIL KUMAR JAIN	Application under any other provisions- IBC	14/02/2025	1. main case wrong in page no. 3 and 5.	Apoorv Jain
109	24/10/2024	Interlocutory Application (I.B.C)	710102092462024	COMPANY PETITION IB (IBC)/337(PB)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS RAMAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	31/01/2025	1. Volume 2 not clear	MITAL AND MITAL
110	4/1/2025	Interlocutory Application (I.B.C)	710102000762025	COMPANY PETITION IB (IBC)/296(PB)2023	N/A VS N/A	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	11/2/2025	1. memo of parties mismatch according your online portal. 2. IAs title fill online as per mop	DILIP

111	3/1/2025	Interlocutory Application (I.B.C)	710102000452025	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST VS REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	14/02/2025	1. memo of parties of application is missing or put on the top before application 2 details of applicant &&& respondent fill online as per Memo of party of Application pdf. (refer point 1) IA title must be according to your MOP 3. fill all details in online portal. 4. proof of service missing.	Gollamudi Sri Harsha Datta
112	17/07/2024	Interlocutory Application (I.B.C)	710102062032024	COMPANY PETITION IB (IBC)/1932(ND)2019	LIQUIDATOR VS POFISOR SERVICES PRIVATE LIMITED	Sec 60(5)	12/2/2025	1. memo of parties mismatch according your online portal correct your mop as per application ARUNESH KUMAR DUBEY should be applicant or Pofisor sERVICES PRIVATE LIMITED respondent in mop in pdf reminder 13 contact to registry at room no 103	ANAND
113	8/1/2025	Interlocutory Application (I.B.C)	710102001862025	COMPANY PETITION IB (IBC)/810(ND)2021	STATE BANK OF INDIA VS ANURADHA SACHDEV	Section 123	14/02/2025	1. Page 141 to 250 not clear. 2. Page 17 wrong adjust	Harshit Khare
114	7/1/2025	Interlocutory Application (I.B.C)	710102001852025	COMPANY PETITION IB (IBC)/754(ND)2021	STATE BANK OF INDIA VS VIVEK SACHDEV	Section 123	14/02/2025	1. Pages 141 to 250 not clear	Harshit Khare
115	10/1/2025	Interlocutory Application (I.B.C)	710102003482025	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS MG MOBILES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/02/2025	1. Bookmarking as per index with page number 2 Memo party missing attach but should be top of the pdf	SNEHA BOTWE
116	11/1/2025	Interlocutory Application (I.B.C)	710102003642025	COMPANY PETITION IB (IBC)/157(PB)2021	AXIS BANK LIMITED VS SURENDRA RAJ GANG	Sections 60(5)/Regulation 13	6/2/2025	Both petitions number should be file separately IAs contact to registry at room no 103	Avdhesh Bairwa
117	13/01/2025	Interlocutory Application (I.B.C)	710102004442025	COMPANY PETITION IB (IBC)/449(PB)2019	SANJEEV TALWAR VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	13/02/2025	No of objections 1.case type wrong	Prabhat Kumar Rai
118	14/01/2025	Interlocutory Application (I.B.C)	710102004992025	COMPANY PETITION IB (IBC)/431(ND)2019	COMMERCIAL TAXES DEPARTMENT VS ANSHUL GUPTA	Section 60(5)	7/2/2025	1. Pages 32 33 40 41 42 not clear and cut.	Vidhan
119	16/01/2025	Interlocutory Application (I.B.C)	710102005962025	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR OF MK FURNCRRAFT VS ANSHUL GUPTA	Reg. 15 of IBBI (Liq.) Regulation 2016	30/01/2025	1. section wrong.	Dhananjaya Sud
120	18/01/2025	Interlocutory Application (I.B.C)	710102007282025	COMPANY PETITION IB (IBC)/05(ND)2019	JAYANTI JAIN VS DEEPAK KAPOOR	19(2)	4/2/2025	1. fill all details in online portal.	Samarendra
121	17/01/2025	Interlocutory Application (I.B.C)	710102007142025	COMPANY PETITION IB (IBC)/505(ND)2021	ASSET CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. SWATANTRA KUMAR SINGH RESOLUTION PROFESSIONAL MR. AMUL GABRANI	Section 60(5)	8/2/2025	1. Pages 41 42 not clear 2. need to translate all hindi pages. (181 182)	Vidhisha Haritwal
122	18/01/2025	Company Appeal (IBC)	710102007222025	COMPANY PETITION IB (IBC)/473(PB)2018	EMPLOYEE PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS SH. SANJAY GUPTA OFFICIAL LIQUIDATOR M/S CASE COLD ROLL FORMING LTD.	Sec 42	8/2/2025	No of objections 1.due payment for section-60(5) Note- please see the defect	Kaushik Kumar Dey

123	20/01/2025	Company Application(Companies Act)	710102007872025	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Application under any other provisions ,Rule 11 of NCLT	13/02/2025	1. According to the application memo party should be on top. 2. memo of party missing	sfionclt
124	20/01/2025	Company Application(Companies Act)	710102007892025	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MOHAN LAL AGARWAL & CO	Application under any other provisions ,Rule 11 of NCLT	12/2/2025	1. According to the application memo party should be on top.	sfionclt
125	19/01/2025	Interlocutory Application (I.B.C)	710102007532025	COMPANY PETITION IB (IBC)/78(ND)2024	CONTINENTAL ENERGY SOLUTIONS VS C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/2/2025	1. Bookmarking as per index with page number 2.Mr. Umesh Singhal name mention in IAs title or as a applicant as per mop. 3. Mr. Umesh Singhal details missing in mop.	Umesh
126	21/01/2025	Interlocutory Application (I.B.C)	710102008012025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS POOJA MALHOTRA	Application under any other provisions- IBC	8/2/2025	1. POOJA MALHOTRA mention in pdf as respondent as per online portal	Rajiv Malik
127	19/01/2025	Interlocutory Application (I.B.C)	710102007662025	COMPANY PETITION IB (IBC)/839(PB)2024	MAVENT RESTRUCTURING SERVICES LLP VS NA	Application under any other provisions- IBC	30/01/2025	1.1. remove main case parties in online portal. 2. pagination missing.	Akhil
128	21/01/2025	Interlocutory Application (I.B.C)	710102007942025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS NA	Rule 11 of NCLT, 2016	17/02/2025	1. Memo of parties missing attach but applicant respondent fill as per mop or IAs title fill as per mop 2. Pagination Missing	Rajiv Malik
129	22/01/2025	Interlocutory Application (I.B.C)	710102008482025	COMPANY PETITION IB (IBC)/446(ND)2017	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/2/2025	1. case type wrong choose restoration 2. vakalatnama compulsory.	Chamber of Advocate Rishi Kapoor
130	23/01/2025	Interlocutory Application (I.B.C)	710102008882025	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	11/2/2025	1. need true copy in annexure.	VIVEK RAJ
131	23/01/2025	Interlocutory Application (I.B.C)	710102008772025	COMPANY PETITION IB (IBC)/488(ND)2021	SANJAY MEHRA VS CHITRESH LATHER	Reg. 15 of IBBI (Liq.) Regulation 2016	8/2/2025	2. section wrong.	Kumar
132	23/01/2025	Interlocutory Application (I.B.C)	710102008972025	COMPANY PETITION IB (IBC)/451(ND)2023	STATE BANK OF INDIA VS SHUBHAM JAIN	Application under any other provisions- IBC,Section 123	14/02/2025	1. due payment section 121 as per index 3. need to translate all Hindi pages. 111 to 113	Harshit Khare
133	23/01/2025	Review Application (IBC)	710102008852025	COMPANY PETITION IB (IBC)/3001(ND)2019	ASIAN GRANITO INDIA LIMITED VS CITY PRIDE BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/01/2025	1. case type wrong. 2. section wrong. 3. vakalatnama compulsory.	GAURAV DUA
134	22/01/2025	Interlocutory Application (I.B.C)	710102008592025	COMPANY PETITION IB (IBC)/446(ND)2017	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/2/2025	1. Fill all details in online portal. 2. Vakalatnama compulsory.	Chamber of Advocate Rishi Kapoor
135	23/01/2025	Interlocutory Application (I.B.C)	710102008962025	COMPANY PETITION IB (IBC)/453(ND)2023	STATE BANK OF INDIA VS SANJAY GOEL	Application under any other provisions- IBC,Section 123	14/02/2025	1.Due payment section 121 as per index	Harshit Khare

136	16/01/2025	Interlocutory Application (I.B.C)	710102005942025	COMPANY PETITION IB (IBC)/811(ND)2022	ANKIT GOEL LIQUIDATOR OF SHEEN INDIA PRIVATE LIMITED VS SANJAY GOEL	Section 60(5)/Liq Regulation 35	3/2/2025	1. case type wrong choose IA (Liq.) Progress Report 2. mention bookmarking according your index with page numbering. 3. need every page sign and true copy in application.	SHALYA AGARWAL
137	23/01/2025	Interlocutory Application (I.B.C)	710102008802025	COMPANY PETITION IB (IBC)/18(ND)2023	ARAMEX INDIA PRIVATE LIMITED VS INTARVO TECHNOLOGIES PRIVATE LIMITED	Sec 60(5)	8/2/2025	No objections 1.Brief synopsis missed 2.section wrong 3.due payment for section 65,	N.P Singh & Associates
138	23/01/2025	Interlocutory Application (I.B.C)	710102008952025	COMPANY PETITION IB (IBC)/410(ND)2023	STATE BANK OF INDIA VS MANDER DAS JAIN	Application under any other provisions- IBC,Section 123	14/02/2025	1. due payment section 121 as per index 2. need to translate all Hindi pages. 128 to 130	Harshit Khare
139	23/01/2025	Interlocutory Application (I.B.C)	710102008872025	COMPANY PETITION IB (IBC)/411(ND)2023	STATE BANK OF INDIA VS GOPAL SINGHAL	Application under any other provisions- IBC,Section 123	14/02/2025	1. due payment section 121 as per index 2. page no. 27 are not clear. 3. need to translate all hindi pages. 124 to 126	Harshit Khare
140	23/01/2025	Interlocutory Application (I.B.C)	710102009252025	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Section 123	11/2/2025	1. section wrong online as per pdf 2. need every page sign in application. 3. Remove double pagination 4. Welfare Rs 25 and Rs 3 court fess missing on Vakalatnama	SIDDHARTH SANGAL
141	23/01/2025	Interlocutory Application (I.B.C)	710102009152025	COMPANY PETITION IB (IBC)/27(ND)2023	HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED VS HARISH CHANDER	Rule 11 of NCLT, 2016	11/2/2025	1. due payment section 32.	Anil
142	24/01/2025	Interlocutory Application (I.B.C)	710102009412025	COMPANY PETITION IB (IBC)/452(ND)2023	STATE BANK OF INDIA VS PANKAJ JAIN	Section 123	11/2/2025	1. due payment section 121 as per index 2. need to translate all Hindi pages 127 to 129	Harshit Khare
143	24/01/2025	Interlocutory Application (I.B.C)	710102009352025	COMPANY PETITION IB (IBC)/478(ND)2023	STATE BANK OF INDIA VS MADHU JAIN	Section 123	12/2/2025	1. due payment section 121 as per index 2. need to translate all Hindi pages. 118 to 120	Harshit Khare
144	21/01/2025	Interlocutory Application (I.B.C)	710102008132025	COMPANY PETITION IB (IBC)/921(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS MADHU JAIN	Application under any other provisions- IBC	6/2/2025	No of objection 1. wrong file as additional PDF not upload	Richa Mishra
145	23/01/2025	Restoration Application (IBC)	710102009072025	COMPANY PETITION IB (IBC)/152(ND)2023	MPG REALTY PRIVATE LIMITED VS ADITYA BIRLA FINANCE LIMITED	Rule 11 of NCLT, 2016	8/2/2025	1. NCLT order missing. 2. Proof of service missing 3. remove another pdf	Siddharth Bhatfi
146	22/01/2025	Interlocutory Application (I.B.C)	710102008752025	COMPANY PETITION IB (IBC)/74(ND)2022	TATA CAPITAL LIMITED VS RISHI PAL RUHIL	Section 121(1)	4/2/2025	1. fill all details in online portal. 2. section wrong online as per PDF or mention master or volume 1 index 3. page no. 280 to 652,742 are not clear. 4. need every page sign in annexure. 5. remove double pagination. 6. Bookmarking as per index with page number 7. OCR missing	ARGUS PARTNERS
147	24/01/2025	Interlocutory Application (I.B.C)	710102009572025	COMPANY PETITION IB (IBC)/1053(PB)2020	LEADING HOTELS LIMITED VS RISHI PAL RUHIL	Application under any other provisions- IBC	12/2/2025	1. fill all details in online portal. 2. numbing wrong in bookmarking.	SACHIN

148	23/01/2025	Interlocutory Application (I.B.C)	710102009292025	COMPANY PETITION IB (IBC)/765(ND)2022	SANDEEP GARG VS DMI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	28/01/2025	1. memo of parties missing. 2. main case wrong. 3. section wrong. 4. bookmarking compulsory with page numbering.	Sumit Sinha
149	24/01/2025	Interlocutory Application (I.B.C)	710102009492025	COMPANY PETITION IB (IBC)/765(ND)2022	PAWAN KUMAR SINGAL INTERIM RESOLUTION PROFESSIONAL VS DMI FINANCE PRIVATE LIMITED	Section 12(A)/Regulation 30A	3/2/2025	wrong file please choose location mumbai	VISHAL
150	24/01/2025	Interlocutory Application (I.B.C)	710102009402025	COMPANY PETITION IB (IBC)/555(PB)2021	ADITYA BIRLA FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Section 22	28/01/2025	1. remove main case parties in online portal. 2. vakalatnama compulsory.	Varun Kalra
151	25/01/2025	Interlocutory Application (I.B.C)	710102009602025	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS GLOBAL COAL AND MINING PRIVATE LIMITED	Application under any other provisions- IBC	29/01/2025	1. memo of parties missing. 2. section wrong. 3. vakalatnama compulsory.	Guruprasath
152	25/01/2025	Interlocutory Application (I.B.C)	710102009732025	COMPANY PETITION IB (IBC)/343(ND)2023	PRUDENT ARC LIMITED VS NA	Sec 60(5)	12/2/2025	1. remove Mrs. Archana Jatia name as respondent in online portal and from IAs titles.	Atul Sharma
153	25/01/2025	Interlocutory Application (I.B.C)	710102009752025	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS NA	Application under any other provisions- IBC	29/01/2025	1. section wrong. 2. case type wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
154	25/01/2025	Interlocutory Application (I.B.C)	710102009772025	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS NA	Application under any other provisions- IBC	29/01/2025	1. case type wrong. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
155	24/01/2025	Interlocutory Application (I.B.C)	710102009512025	COMPANY PETITION IB (IBC)/104(PB)2018	AMIT SRIVASTAVA VS RP OF PREMIA PROJECTS LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/2/2025	OCR compulsory Welfare Rs. 5 missing and date missing in Vakalatnama	Pooja Sagar
156	25/01/2025	Company Application(Companies Act)	710102009842025	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	GLADE DEVELOPERS PRIVATE LIMITED VS REKHA SAXENA	Rule 11 of NCLT	31/01/2025	memo party mismatch	SONALI KARWASRA JOON
157	28/01/2025	Interlocutory Application (I.B.C)	710102010542025	COMPANY PETITION IB (IBC)/360(ND)2021	DARSHAN SINGH ANAND VS REKHA SAXENA	Rule 11 of NCLT, 2016	30/01/2025	1. section not mention in index. 2. vakalatnama compulsory.	Inder Paul Singh Oberoi
158	28/01/2025	Interlocutory Application (I.B.C)	710102010282025	COMPANY PETITION IB (IBC)/585(ND)2024	COMMITTEE OF CREDITORS OF MONA PORTFOLIO LIMITED VS MAHESH AGARWAL	Section 22, 27	30/01/2025	1. need every page sign in application.	Joel
159	28/01/2025	Interlocutory Application (I.B.C)	710102010312025	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE INDIA LTD VS MAHESH AGARWAL	Application under any other provisions- IBC	12/2/2025	1. Section wrong mention REGULATION 15 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016 in pdf index or page no 2	Aditi Sharma
160	28/01/2025	Miscellaneous Application (IBC)	710102010482025	COMPANY PETITION IB (IBC)/2691(ND)2019	NEERAJ KUMAR JAIN VS MAHESH AGARWAL	Application under any other provisions- IBC	12/2/2025	1. case type wrong choose Interlocutory Application (I.B.C)	Neeraj Kumar Jain
161	27/01/2025	Interlocutory Application (I.B.C)	710102010122025	COMPANY PETITION IB (IBC)/2721(ND)2019	SATYANAND SHUKLA VS THREE C SHELTERS PVT. LTD. THROUGH IRP	Sections 60(5)/Regulation 13	12/2/2025	1.True copy sign missing on annexures.	Prateek
162	28/01/2025	Interlocutory Application (I.B.C)	710102010342025	COMPANY PETITION IB (IBC)/692(ND)2024	PARMINDER SINGH BHULLAR VS THREE C SHELTERS PVT. LTD. THROUGH IRP	Rule 11 of NCLT, 2016	8/2/2025	1. wrong filling. file should be in additional	ISWAR

163	25/01/2025	Interlocutory Application (I.B.C)	710102009872025	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS THREE C SHELTERS PVT. LTD. THROUGH IRP	Application under any other provisions- IBC	29/01/2025	1. case type wrong. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
164	30/01/2025	Interlocutory Application (I.B.C)	710102011092025	COMPANY PETITION IB (IBC)/397(ND)2024	FUSION POWER SYSTEMS VS MR BHOOPESH GUPTA	Sections 60(5)/Regulation 13	31/01/2025	1. page no. 38 to 45,95,96,97,104,111,112,113,162,163,164,171 to 182,207,224,226,237,239 are not clear.	HASHMAT NABI
165	31/01/2025	Interlocutory Application (I.B.C)	710102011242025	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS SHRI KRISHAN DHINGRA	Application under any other provisions- IBC	11/2/2025	1. remove main case parties in online portal.	Amit Sanduja
166	30/01/2025	Interlocutory Application (I.B.C)	710102010902025	COMPANY PETITION IB (IBC)/540(ND)2023	INDOSPIRIT DISTRIBUTION LIMITED VS KRISTAL SPIRITS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2025	1. case type wrong choose Restoration application	ANAND
167	30/01/2025	Interlocutory Application (I.B.C)	710102011122025	COMPANY PETITION IB (IBC)/783(ND)2022	AMIT GOEL VS SUNIL KUMAR AGGARWAL RP	Sections 60(5)/Regulation 13	12/2/2025	1. Memo of parties mismatch according your online portal. Ms.Priya Goel mention in applicant side	Ashwani Kumar Singla
168	30/01/2025	Interlocutory Application (I.B.C)	710102011172025	COMPANY PETITION IB (IBC)/525(ND)2024	VATIKA INFRACON PRIVATE LIMITED VS PRATEEK GUPTA (HUF) & ORS.	Sec 60(5)	12/2/2025	1. Vakalatnama missing 2. sign missing on application pages	Vipul
169	31/01/2025	Interlocutory Application (I.B.C)	710102011302025	COMPANY PETITION IB (IBC)/404(ND)2018	MOHIT CHAWLA VS PRATEEK GUPTA (HUF) & ORS.	Application under any other provisions- IBC	12/2/2025	1. Case type wrong choose Restoration application	PULKIT GOYAL
170	30/01/2025	Interlocutory Application (I.B.C)	710102011082025	COMPANY PETITION IB (IBC)/742(ND)2024	MAHESH KUMAR GARG VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/2/2025	1. page no. 146 to 157,501 to 505,508 are not clear. 2. page no. 542,543 are wrong adjust.	Eshna Kumar
171	31/01/2025	Interlocutory Application (I.B.C)	710102011342025	COMPANY PETITION IB (IBC)/97(ND)2022	STCI FINANCE LIMITED VS DR SUBHASH CHANDRA	Rule 11 of NCLT, 2016	6/2/2025	1. vakalatnama compulsory.	SUREKHA
172	31/01/2025	Interlocutory Application (I.B.C)	710102011262025	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP LIQUIDATOR OF HELPLINE HOSPITALITY PRIVATE LIMITED VS DR SUBHASH CHANDRA	Reg. 15 of IBBI (Liq.) Regulation 2016	6/2/2025	1. case type wrong. 2. bookmarking compulsory with page numbering. 3. remove double pdf. 4. OCR missing.	Sameer
173	30/01/2025	Interlocutory Application (I.B.C)	710102010872025	COMPANY PETITION IB (IBC)/312(ND)2021	RADHA KISHAN@ RADHA KRISHAN & ORS. VS M/S RIVIERKRISHNA DEVELOPERS LLP	Sec 60(5),Rule 11 of NCLT, 2016	8/2/2025	No of objections 1. Need to sign on every page od applications 2. case type wrong 3. volume wise index missed 4. some pages not clear 5. need to translate all apges 6. court fee wealfare and date missed in vakalatnama 7.	Shagun Saproo
174	31/01/2025	Interlocutory Application (I.B.C)	710102011222025	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP LIQUIDATOR OF HELPLINE HOSPITALITY PRIVATE LIMITED VS M/S RIVIERKRISHNA DEVELOPERS LLP	Reg. 15 of IBBI (Liq.) Regulation 2016	6/2/2025	1. case type wrong. 2. bookmarking compulsory with page numbering. 3. remove double pdf.	Sameer
175	30/01/2025	Interlocutory Application (I.B.C)	710102010952025	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA VS M/S RIVIERKRISHNA DEVELOPERS LLP	Section 122	12/2/2025	1. prayer missing.	MRINAL HARSH VARDHAN
176	30/01/2025	Interlocutory Application (I.B.C)	710102010982025	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS M/S RIVIERKRISHNA DEVELOPERS LLP	Section 122	12/2/2025	1. Prayer missing. 2. page no. 122 to 126,135,136,137,139 are not clear.	MRINAL HARSH VARDHAN

177	1/2/2025	Interlocutory Application (I.B.C)	710102011792025	COMPANY PETITION IB (IBC)/453(ND)2022	JPM INDUSTRIES LIMITED VS ORKUS PRIVATE LIMITED	Sec 60(5)	3/2/2025	1. memo of parties mismatch according your online portal. 2. counsel details missing in memo of parties. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. OCR missing.	MADHURA
178	4/2/2025	Interlocutory Application (I.B.C)	710102012272025	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS EXPERIO TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/2/2025	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Anurag
179	3/2/2025	Interlocutory Application (I.B.C)	710102012172025	COMPANY PETITION IB (IBC)/589(PB)2020	UNION BANK OF INDIA VS AJAY GUPTA BANKRUPTCY TRUSTEE OF MR. ANIL SYAL	Sec 60(5)	11/2/2025	1. vakalatnama compulsory.	Brijesh Kumar Tamber
180	31/01/2025	Interlocutory Application (I.B.C)	710102011522025	COMPANY PETITION IB (IBC)/565(PB)2021	SHIV KUMAR BANSAL VS ENDLESS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	14/02/2025	1. need every page true copy in annexure. 2. vakalatnama compulsory. 3. need to affidavit for all applicant.	LOKESH SHARMA
181	31/01/2025	Interlocutory Application (I.B.C)	710102011482025	COMPANY PETITION IB (IBC)/182(PB)2024	SURINDER AGGARWAL & ORS. VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	4/2/2025	1. memo of parties mismatch according your online portal. 2. need to affidavit for all applicant. 3. vakalatnama compulsory.	Nithin
182	31/01/2025	Interlocutory Application (I.B.C)	710102011462025	COMPANY PETITION IB (IBC)/104(PB)2018	SHUBHAM CHOUDHARY VS M/S PREMIA PROJECTS LTD	Sec 60(5)	4/2/2025	1. need every page sign in application. 2. page no. 12 to 22 are not clear.	SHREY YADAV AND ASSOCIATES
183	31/01/2025	Interlocutory Application (I.B.C)	710102011472025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAJESH KUMAR PATWARI (HUF) VS THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/2/2025	1. memo of parties missing. 2. need every page sign in application. 3. bookmarking compulsory with page numbering. 4. page no. 58 to 73 are not clear. 5. affidavit missing. 6. OCR missing.	Sahil Bhardwaj
184	31/01/2025	Interlocutory Application (I.B.C)	710102011402025	COMPANY PETITION IB (IBC)/145(PB)2022	SAJJAN KUMAR DOKANIA VS AJAY BHADURIA	Section 105,112, 113	8/2/2025	1. need to translate all hindi pages.	ISWAR
185	1/2/2025	Miscellaneous Application (IBC)	710102011782025	COMPANY PETITION IB (IBC)/1754(ND)2019	APNAGHAR BUILDERS PRIVATE LTD. VS INTENSE FITNESS & SPA PVT. LTD.	Any other provision - Govt body	6/2/2025	1. file incomplete.	Aditya Vikram Singh Chauhan
186	3/2/2025	Interlocutory Application (I.B.C)	710102012002025	COMPANY PETITION IB (IBC)/296(PB)2023	NAVNEET K GUPTA LIQUIDATOR VS GURJEET SINGH JOHAR	Sec 66(1)	14/02/2025	1. main case wrongly link. 2. bookmarking as per index with page number. 3. Add all respondent in online portal. 4. proof of service required.	Aditya Vikram Singh Chauhan
187	3/2/2025	Interlocutory Application (I.B.C)	710102012072025	COMPANY PETITION IB (IBC)/679(ND)2022	MR. ARVIND MITTAL VS PARIVARTAN SINGH	Section 105,112, 113	7/2/2025	1. file incomplete.	Gaurav Joshi
188	1/2/2025	Restoration Application (IBC)	710102011752025	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/2/2025	1. 1Rs court fee short in vakalatnama.	Vaibhav
189	3/2/2025	Interlocutory Application (I.B.C)	710102012012025	COMPANY PETITION IB (IBC)/847(PB)2022	HARISH TANEJA VS DAVINDER SINGH CHAWLA	Application under any other provisions- IBC	8/2/2025	1. section wrong. 2. need every page sign and true copy in annexure.	Harish



190	3/2/2025	Interlocutory Application (I.B.C)	710102011982025	COMPANY PETITION IB (IBC)/332(ND)2022	DEVINDER KUMAR VS DAVINDER SINGH CHAWLA	Section 105,112, 113	8/2/2025	1. section wrong. 2. add respondent in online portal. 3. need every page sign and true copy in annexure.	YASHU GUPTA
191	3/2/2025	Interlocutory Application (I.B.C)	710102012182025	COMPANY PETITION IB (IBC)/2552(ND)2019	RAJIV YADAV VS PANKAJ NARANG	Sections 60(5)/Regulation 13	7/2/2025	1. page no. 60 to 67,94 to 97 are cut.	Riya
192	3/2/2025	Interlocutory Application (I.B.C)	710102011912025	COMPANY PETITION IB (IBC)/33(ND)2023	MUDRAKSH INVESTFIN PRIVATE LIMITED VS VINAY GUPTA & ORS.	Sec 60(5)	7/2/2025	1. need to translate all hindi pages. 2. page no. 193 to 197 are not clear.	VARSHA
193	3/2/2025	Interlocutory Application (I.B.C)	710102011972025	COMPANY PETITION IB (IBC)/900(ND)2020	P.R. ROLLING MILLS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF HEMA ENGINEERING INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	8/2/2025	1. memo of parties missing.	Prakul
194	3/2/2025	Interlocutory Application (I.B.C)	710102012142025	COMPANY PETITION IB (IBC)/313(ND)2022	SHRUTI GUPTA VS MR. VIKAS GARG LIQUIDATOR OF HEMA ENGINEERING INDUSTRIES LIMITED	Section 105,112, 113	7/2/2025	1. section wrong. 2. counsel details incomplete in index and memo of parties and prayer. 3. need every page sign and true copy in annexure.	YASHU GUPTA
195	3/2/2025	Interlocutory Application (I.B.C)	710102012042025	COMPANY PETITION IB (IBC)/358(ND)2024	CANARA BANK VS SIMARPRIT SINGH	Application under any other provisions- IBC	7/2/2025	1. memo of parties missing. 2. due payment section 4. 3. need every page sign in application. 4. vakalatnama compulsory.	Saurabh Kushawaha
196	3/2/2025	Interlocutory Application (I.B.C)	710102011872025	COMPANY PETITION IB (IBC)/456(ND)2018	MRS ANUPAMA KAPOOR & ORS VS MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	7/2/2025	1. need every page sign and true copy in annexure. 2. vakalatnama compulsory.	Nitesh
197	31/01/2025	Interlocutory Application (I.B.C)	710102011572025	COMPANY PETITION IB (IBC)/614(ND)2017	VRSA CONSULTANCY LLP VS MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	4/2/2025	1. memo of parties missing.	VIJENDER SHARMA
198	4/2/2025	Interlocutory Application (I.B.C)	710102012372025	COMPANY PETITION IB (IBC)/1913(ND)2019	BRIJ MOHAN MAHAJAN VS NIMITAYA HOTEL & RESORTS PVT. LTD.	Sec 60(5)	7/2/2025	1. remove main case parties in online portal.	Zain Ahmed Khan
199	5/2/2025	Interlocutory Application (I.B.C)	710102012512025	COMPANY PETITION IB (IBC)/745(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS APRESH GARG	Application under any other provisions- IBC	10/2/2025	1. section wrong. 2. memo of parties missing. 3. proof of service missing.	RAJESH KUMAR GAUTAM
200	5/2/2025	Interlocutory Application (I.B.C)	710102012532025	COMPANY PETITION IB (IBC)/745(ND)2023	MR. GAUTAM SINGHAL VS DEPARTMENT OF CENTRAL GOODS & SERVICES TAX	Sec 60(5)	10/2/2025	1. wrong jurisdiction.	Deepankur Sharma
201	5/2/2025	Interlocutory Application (I.B.C)	710102012542025	COMPANY PETITION IB (IBC)/440(ND)2021	LASHMI PRIYAA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	10/2/2025	1. application merge in one pdf. 2. file incomplete.	Varoon Biyani
202	6/2/2025	Interlocutory Application (I.B.C)	710102012952025	COMPANY PETITION IB (IBC)/523(ND)2023	STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Sec 60(5)	12/2/2025	1. counsel details missing in memo of parties. 2. bookmarking compulsory with page numbering. 3. vakalatnama compulsory.	Jai Mohan

203	5/2/2025	Restoration Application (IBC)	710102012422025	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS PATHWAYS RETAIL PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/2/2025	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory. 5. proof of service missing. 6. OCR missing.	RUPESH
204	7/2/2025	Interlocutory Application (I.B.C)	710102013042025	COMPANY PETITION IB (IBC)/132(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	Sec 60(5)	14/02/2025	1. Section wrong online as per pdf or due payment of 60(5)	Angad
205	6/2/2025	Interlocutory Application (I.B.C)	710102012842025	COMPANY PETITION IB (IBC)/13(ND)2024	TARUNA GOEL RP VS ANSAL BUILDWELL LIMITED	Sec 60(5)	12/2/2025	1. mention bookmarking according your index with page numbering.	SWATI SALUJA
206	6/2/2025	Interlocutory Application (I.B.C)	710102012712025	COMPANY PETITION IB (IBC)/2688(ND)2019	RAJEEV GUPTA VS BRIJESH SINGH BHADAURIYA RESOLUTION PROFESSIONAL OF RCI INDUSTRIES & TECHNOLOGIES LIMITED	Sec 60(5)	10/2/2025	1. pdf not upload.	Abhishek Garg
207	6/2/2025	Restoration Application (IBC)	710102012782025	COMPANY PETITION IB (IBC)/1397(PB)2019	OMKAR NATH MITTAL THROUGH ITS KARTA MR SHRIKANT MITTAL VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	10/2/2025	1. case type wrong. 2. notary missing. 3. need every page sign and true copy in annexure. 4. mention bookmarking with page numbering. 5. 25Rs welfare fee missing in vakalatnama.	Aditya Nayyar
208	5/2/2025	Interlocutory Application (I.B.C)	710102012452025	COMPANY PETITION IB (IBC)/2688(ND)2019	RAJEEV GUPTA VS BRIJESH SINGH BHADAURIYA RESOLUTION PROFESSIONAL OF RCI INDUSTRIES & TECHNOLOGIES LTD.	Sec 60(5)	11/2/2025	1. pdf not upload.	Abhishek Garg
209	5/2/2025	Restoration Application (IBC)	710102012502025	COMPANY PETITION IB (IBC)/1397(PB)2019	SHANKER LAL SINGHANIA VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	11/2/2025	1. counsel sign missing in index and memo of parties and prayer. 2. case type wrong. 3. need every page sign in application. 4. notary missing.	Aditya Nayyar
210	6/2/2025	Interlocutory Application (I.B.C)	710102012962025	COMPANY PETITION IB (IBC)/524(ND)2023	STATE BANK OF INDIA VS SHASHI GUPTA	Sec 60(5)	12/2/2025	1. counsel details missing in memo of parties. 2. bookmarking compulsory with page numbering.	Jai Mohan
211	6/2/2025	Interlocutory Application (I.B.C)	710102012972025	COMPANY PETITION IB (IBC)/869(ND)2022	BANK OF MAHARASHTRA VS KAILASH CHANDRA JOSHI	Application under any other provisions- IBC	12/2/2025	1. section not mention in index. 2. vakalatnama compulsory. 3. need every page sign and true copy in annexure.	NAMIT SURI
212	6/2/2025	Interlocutory Application (I.B.C)	710102012822025	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	12/2/2025	1. page no. 6 are not adjust.	Asiya Khan

213	6/2/2025	Interlocutory Application (I.B.C)	710102012942025	COMPANY PETITION IB (IBC)/425(ND)2023	STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Sec 60(5)	12/2/2025	1. bookmarking compulsory with page numbering. 2. vakalatnama compulsory. 3. counsel details missing in memo of parties. 4. remove double pdf.	Jai Mohan
214	6/2/2025	Restoration Application (IBC)	710102012792025	COMPANY PETITION IB (IBC)/1397(PB)2019	SUMITRA SINGHANIA VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2025	1. case type wrong. 2. pagination missing in index. 3. need every page sign and true copy in annexure.	Aditya Nayyar
215	6/2/2025	Interlocutory Application (I.B.C)	710102012732025	COMPANY PETITION IB (IBC)/150(ND)2022	DEEPAK MITTAL VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2025	1. section wrong.	CA. Reshma Mittal
216	7/2/2025	Interlocutory Application (I.B.C)	710102013072025	COMPANY PETITION IB (IBC)/115(PB)2021	NEERAJ BHATIA VS RAKESH SAXENA (PERSONAL GUARANTOR AND EX-DIRECTOR OF DURHA VITRAK PRIVATE LIMITED)	Section 105,112, 113	13/02/2025	1. pagination missing in index.	Ashutosh
217	6/2/2025	Interlocutory Application (I.B.C)	710102012922025	COMPANY PETITION IB (IBC)/1045(ND)2020	RAJENDRA DALLARAM CHOUDHARY SUCCESSFUL BIDDER OF M/S. SANYOG HEALTHCARE LIMITED VS MANOHAR LAL VIJ LIQUIDATOR OF M/S. SANYOG HEALTHCARE LIMITED	Sec 60(5)	12/2/2025	1. need every page sign and true copy in annexure. 2. mention bookmarking according your index with page numbering. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. counsel details memo of parties and prayer.	ATUL SHARMA
218	6/2/2025	Interlocutory Application (I.B.C)	710102012672025	COMPANY PETITION IB (IBC)/746(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS MONIKA GARG	Rule 11 of NCLT, 2016	13/02/2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering.	RAJESH KUMAR GAUTAM
219	6/2/2025	Interlocutory Application (I.B.C)	710102012932025	COMPANY PETITION IB (IBC)/522(ND)2022	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD. VS SHARAN HOSPITALITY PVT LTD.	Rule 11 of NCLT, 2016	12/2/2025	1. memo of parties mismatch according your online portal. 2. counsel sign missing in prayer.	ANJALI SHARMA
220	6/2/2025	Interlocutory Application (I.B.C)	710102012772025	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED VS MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2025	1. memo of parties missing. 2. need true copy in annexure. 3. vakalatnama compulsory.	Raghav
221	6/2/2025	Company Application(Companies Act)	710102012912025	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS ALKESH SHARMA	Rule 11 of NCLT	12/2/2025	1. due payment section 53. 2. vakalatnama compulsory. 3. proof of service missing.	sfionclt

222	6/2/2025	Interlocutory Application (I.B.C)	710102012702025	COMPANY PETITION IB (IBC)/572(PB)2019	MANOJ KUMAR GOYAL (MEMBER OF SUSPENDED BOARD OF M/S. BIGMOON BUILDCON PRIVATE LIMITED) VS DINESH KHETAN	Sec 60(5)	12/2/2025	1. need to translate all hindi pages. 2. proof of service missing. 3. 2Rs court fee short in vakalatnama.	RISHI
223	6/2/2025	Interlocutory Application (I.B.C)	710102012992025	COMPANY PETITION IB (IBC)/334(ND)2018	MRS MANINDER KALRA VS ANIL KUMAR JAIN	Sec 60(5)	12/2/2025	1. counsel details missing in prayer. 2. need every page sign and true copy in annexure. 3. 3Rs court fee missing in vakalatnama. 4. proof of service missing.	BRAJA
224	3/2/2025	Interlocutory Application (I.B.C)	710102012152025	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN_(NSDL APPLICATION STELLAR) VS NATIONAL SECURITIES DEPOSITORY LIMITED	Section 60(5)	14/02/2025	1. section not mention in index. 2. bookmarking compulsory with page numbering.	MOHD NAZIM
225	8/2/2025	Interlocutory Application (I.B.C)	710102013422025	COMPANY PETITION IB (IBC)/1333(ND)2018	RAJENDER KUMAR JAIN VS NATIONAL SECURITIES DEPOSITORY LIMITED	Section 12(2)	12/2/2025	1. pdf not upload.	Kushal
226	7/2/2025	Interlocutory Application (I.B.C)	710102013232025	COMPANY PETITION IB (IBC)/1771(ND)2018	ARUNAVA SIKDAR NEWLY APPOINTED RESOLUTION PROFESSIONAL OF M/S DREAM PROCON PRIVATE LIMITED VS NATIONAL SECURITIES DEPOSITORY LIMITED	Application under any other provisions- IBC	13/02/2025	1. section wrong. 2. add respondent in online portal. 2. page no. 73 to 83,87,91,114 to 122,139 to 141,155 to 163 are not clear.	Ashu Kansal
227	7/2/2025	Interlocutory Application (I.B.C)	710102013202025	COMPANY PETITION IB (IBC)/1058(ND)2018	NARESH KUMAR VS NATIONAL SECURITIES DEPOSITORY LIMITED	Sec 60(5)	13/02/2025	1. memo of parties missing. 2. need every page sign in application. 3. need every page sign and true copy in annexure. 4. page no. 48 need to translate copy.	Shashwat Anand
228	7/2/2025	Interlocutory Application (I.B.C)	710102013142025	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS NATIONAL SECURITIES DEPOSITORY LIMITED	Rule 11 of NCLT, 2016	13/02/2025	1. main case wrong in pdf. 2. prayer missing. 3. vakalatnama compulsory.	PANKAJ
229	9/2/2025	Interlocutory Application (I.B.C)	710102013632025	COMPANY PETITION IB (IBC)/221(ND)2023	NITIN NARANG VS NAVINDER SOIN	Application under any other provisions- IBC	14/02/2025	1. file incomplete.	Gaurav Joshi
230	8/2/2025	Company Appeal (IBC)	710102013482025		JAIPUR VIDYUT VITRAN NIGAM LIMITED VS ANIL KOHLI	Section 42 - Submitted by Government Body	14/02/2025	No of objections 1.Need to separatly both file 2.section wrong for Company Appeal 3.book marking missed with the pagination according to the in index 4.vakalatnama missed 5.list of date and event brief synopsis missed 6.	ARURADHA UPADHYAY
231	8/2/2025	Interlocutory Application (I.B.C)	710102013512025	COMPANY PETITION IB (IBC)/676(ND)2024	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR INDIAN TECHNOMETAL COMPANY LIMITED VS ANIL KOHLI	Section 21/Regulation 17 (1)	14/02/2025	1. notary missing. 2. mention bookmarking according your index with page numbering.	ABHISHEK
232	8/2/2025	Interlocutory Application (I.B.C)	710102013282025	COMPANY PETITION IB (IBC)/220(ND)2023	NITIN NARANG VS BHUPINDER PAL SINGH	Application under any other provisions- IBC	14/02/2025	1. file incomplete.	Gaurav Joshi

233	7/2/2025	Interlocutory Application (I.B.C)	710102013152025	COMPANY PETITION IB (IBC)/923(PB)2018	APOORV JAIN VS RABINDRA KUMAR MINTRI	Sec 60(5)	14/02/2025	1. fill all details in online portal.	ANUJA PETHIA
234	8/2/2025	Company Application(Companies Act)	710102013492025	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/92(ND)2024	SAMMAAN COLLECTION AGENCY LIMITED VS RABINDRA KUMAR MINTRI	Rule 154, NCLT 2016	14/02/2025	1. main case wrong.	Sumesh
235	10/2/2025	Interlocutory Application (I.B.C)	710102013772025	COMPANY PETITION IB (IBC)/29(ND)2018	STANDAR CHARTERED BANK VS WOOLWAYS INDIA LIMITD	Rule 11 of NCLT, 2016	14/02/2025	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. need every page sign in application.	NIKHIL MALHOTRA
236	9/2/2025	Interlocutory Application (I.B.C)	710102013642025	COMPANY PETITION IB (IBC)/635(PB)2021	VANTAGE POINT ASSET MANAGEMENT PTE. LTD VS GAURAV MISRA RP OF THE CORPORATE DEBTOR	Sec 60(5)	14/02/2025	No of objections. 1.case type wrong 2.date missed in vakalatnama	Palash Singhai
237	7/2/2025	Interlocutory Application (I.B.C)	710102013102025	COMPANY PETITION IB (IBC)/1114(ND)2020	DEVENDRA UMRAO VS GAURAV MISRA RP OF THE CORPORATE DEBTOR	Section 12(2)	14/02/2025	1. section wrong.	Abhishek Parmar
238	8/2/2025	Company Application(Companies Act)	710102013502025	COMPANY PETITION (COMPANIES ACT)/153(ND)2024	SANJAY CHUGH VS M2M BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT	14/02/2025	1. vakalatnama compulsory.	ASHISH
239	7/2/2025	Interlocutory Application (I.B.C)	710102013172025	COMPANY PETITION IB (IBC)/1529(ND)2019	SUSHIL KUMAR SHARMA S/O SH. KANHIYA LAL SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	14/02/2025	1. bookmarking compulsory with page numbering. 2. remove extra pdf. 3. OCR missing.	Anil
240	9/2/2025	Interlocutory Application (I.B.C)	710102013552025	COMPANY PETITION IB (IBC)/210(PB)2024	MR. PANKAJ KUMAR TIWARI VS DARSHAN LAL	Rule 11 of NCLT, 2016	14/02/2025	1. pdf are blur.	Bhupendra
241	10/2/2025	Company Application(Companies Act)	710102013702025	COMPANY PETITION (COMPANIES ACT)/187(ND)2024	SHANKUNTALA DEVI & ORS VS GANGA COTTON AND ALLIED INDUSTRIES LIMITED	Rule 11 of NCLT	14/02/2025	1. pagination missing in index. 2. add all respondent in online portal. 3. need to be affidavit for all application. 4. need to translate all hindi pages. 5. page no. 206 are not clear. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 7. bookmarking compulsory with page numbering. 8. OCR missing.	Eshna Kumar
242	10/2/2025	Interlocutory Application (I.B.C)	710102013742025	COMPANY PETITION IB (IBC)/1248(PB)2018	PRAVEEN CHAUHAN VS MR. DEVENDRA UMARAO	Rule 11 of NCLT, 2016	14/02/2025	1. section wrong. 2. date missing in vakalatnama.	Palash Singhai
243	10/2/2025	Interlocutory Application (I.B.C)	710102013732025	COMPANY PETITION IB (IBC)/1248(PB)2018	MAHINDER CHAUHAN AND ANR VS MR. DEVENDRA UMARAO	Rule 11 of NCLT, 2016	14/02/2025	1. date missing in vakalatnama.	Palash Singhai
244	10/2/2025	Company Application(Companies Act)	710102013712025	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	SH. VIKARAM KAPUR VS M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.	Sec. 242(4)	14/02/2025	1. vakalatnama compulsory.	Manisha
245	11/2/2025	Interlocutory Application (I.B.C)	710102013842025	COMPANY PETITION IB (IBC)/607(PB)2021	RITU RASTOGI VS M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.	Section 105,112, 113	17/02/2025	1. section wrong.	Prachi Johri
246	11/2/2025	Restoration Application (Companies Act)	710102014012025	TRANSFER APPLICATION/52(PB)2024	SUDHA KIRAN KALANTRY VS DEVAGIRI TEXTILE MILLS LIMITED	Rule 48	17/02/2025	1. NCLT order missing. 2. mention bookmarking according your index with page numbering. 3. date missing in vakalatnama.	Agam

247	11/2/2025	Company Application(Companies Act)	710102014052025	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	RUPAK GUPTA VS BANARAS HOUSE LIMITED	Rule 11 of NCLT	13/02/2025	1. memo of parties mismatch according your online portal. 2. fill all details in online portal. 3. remove extra pdf.	Ritu Bhalla
248	10/2/2025	Interlocutory Application (I.B.C)	710102013782025	COMPANY PETITION IB (IBC)/610(PB)2021	IDBI BANK LTD. VS MANISH GOEL	Section 123	14/02/2025	1. volume 1,2,3 separately index missing. 2. pagination missing. 3. notary missing. 4. bookmarking incomplete. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. pdf not clear. 7. proof of service missing. 8. OCR missing.	ADITYA
249	5/2/2025	Company Application(Companies Act)	710102012492025	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MRS. KIRAN AGARWAL VS V.K. AGGARWAL & ORS.	Section 420	14/02/2025	due payment other section 429	VARSHA
250	11/2/2025	Interlocutory Application (I.B.C)	710102013992025	COMPANY PETITION IB (IBC)/427(ND)2023	SUNDER KHATRI RP VS V.K. AGGARWAL & ORS.	Section 12(2)	17/02/2025	1. need every page sign in application.	Ruchir Batra
251	11/2/2025	Interlocutory Application (I.B.C)	710102014122025	COMPANY PETITION IB (IBC)/531(ND)2018	PUNJAB NATIONAL BANK VS MR AJAY GUPTA	Rule 11 of NCLT, 2016	17/02/2025	1. fill all details in online portal. 2. respondent missing in memo of parties.	Bhanu Gupta
252	11/2/2025	Interlocutory Application (I.B.C)	710102014282025	COMPANY PETITION IB (IBC)/165(ND)2024	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS MR AJAY GUPTA	Section 60(5)	17/02/2025	1. section not mention in index.	Akshay
253	11/2/2025	Interlocutory Application (I.B.C)	710102013812025	COMPANY PETITION IB (IBC)/558(ND)2024	VARUN AWASTHI VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Rule 11 of NCLT, 2016	17/02/2025	1. fill all details in online portal. 2. case type wrong. 3. mention bookmarking according your index with page numbering. 4. section wrong.	MAREESH
254	11/2/2025	Company Application(Companies Act)	710102014262025	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 32	17/02/2025	1. memo of parties missing. 2. need true copy in annexure. 3. remove double pdf. 4. proof of service missing.	M.C.Pathak
255	11/2/2025	Interlocutory Application (I.B.C)	710102013902025	COMPANY PETITION IB (IBC)/467(PB)2021	RITU RASTOGI VS REGISTRAR OF COMPANIES	Section 105,112, 113	17/02/2025	1. section wrong.	Prachi Johri
256	11/2/2025	Interlocutory Application (I.B.C)	710102014142025	COMPANY PETITION IB (IBC)/285(ND)2024	JAGDISH KUMAR PARULKAR VS SANDEEP GUPTA	Section 19(2) / Regulation 30	17/02/2025	1. need every page sign and true copy in annexure. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Aishvary
257	11/2/2025	Interlocutory Application (I.B.C)	710102013882025	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17/02/2025	1. memo of parties missing. 2. counsel sign missing in index. 3. remove extra index. 4. counsel details missing in prayer. 5. notary missing. 6. need every page sign and true copy in annexure. 7. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 8. proof of service missing. 9. mention bookmarking according your index with page numbering.	BHARAT SOOOD
258	11/2/2025	Interlocutory Application (I.B.C)	710102013962025	COMPANY PETITION IB (IBC)/456(ND)2018	MR. SIDHANT KAPOOR VS MR. ATUL KUMAR KANSAL	Sec 60(5)	17/02/2025	1. page no. 98 are not clear. 2. date missing in vakalatnama.	Nitesh
259	4/2/2025	Company Application(Companies Act)	710102012412025	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	RUPAK GUPTA VS UP HOTELS LIMITED	Rule 11 of NCLT	13/02/2025	party name wrong in online portal and pdf	Ritu Bhalla

260	9/2/2025	Interlocutory Application (I.B.C)	710102013572025	RESTORED COMPANY PETITION (IBC)/17(PB)2024	MR. GETAMBAR ANAND (PERSONAL GUARANTOR OF NOBILITY ESTATES PRIVATE LIMITED) VS VISTRA ITCL (INDIA) LIMITED	Rule 11 of NCLT, 2016	14/02/2025	1. application merge in one pdf. 2. need every page sign and true copy in annexure.	Kartik Nayar
261	3/2/2025	Interlocutory Application (I.B.C)	710102011862025	COMPANY PETITION IB (IBC)/450(PB)2018	KASHI VISWANATHAN SIVARAMAN RP M/S IVR PRIME IT SEZ PRIVATE LIMITED VS ANKIT PATHAK	Sections 60(5)/Regulation 13	14/02/2025	1.41 page is hindi. 2. pages 45 to 71 not clear.	Niraj Chamyal
262	10/2/2025	Interlocutory Application (I.B.C)	710102013672025	COMPANY PETITION IB (IBC)/686(ND)2022	HARVINDER SINGH IRP FOR SITI JIND DIGITAL MEDIA COMMUNICATION PRIVATE LIMITED VS ANKIT PATHAK	Sec 12(2)	14/02/2025	1. pagination missing. 2. bookmarking compulsory with page numbering. 3. counsel sign missing in index and prayer. 4. file incomplete.	Aditya
263	9/2/2025	Interlocutory Application (I.B.C)	710102013542025	COMPANY PETITION IB (IBC)/256(ND)2024	PAWAN KUMAR GOYAL IRP OF BROAD HOMES PVT. LTD. VS ANKIT PATHAK	Application under any other provisions- IBC	14/02/2025	1. section wrong.	RISHI KUMAR SINGHAL
264	8/2/2025	Interlocutory Application (I.B.C)	710102013442025	COMPANY PETITION IB (IBC)/334(ND)2018	MSX MALL SHOP OWNERS WELFARE ASSOCIATION (THROUGH ITS PRESIDENT VS ANIL KUMAR JAIN RP	Sec 60(5)	14/02/2025	1. need to translate all hindi pages.	SHYAM
265	7/2/2025	Interlocutory Application (I.B.C)	710102013192025	COMPANY PETITION IB (IBC)/720(ND)2023	RNT METALS PRIVATE LIMITED VS PARVINDER SINGLA PROPRIETOR OF GANPATI METALS	Rule 11 of NCLT, 2016	17/02/2025	1. 06.12.2024 order missing. 2. Vakalatnama compulsory.	MAYANK
266	13/02/2025	Interlocutory Application (I.B.C)	710102014842025	COMPANY PETITION IB (IBC)/505(ND)2022	UMA SONKAR SINCE DECEASED THR LRS 1.1 JOSHITA SONKAR VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	17/02/2025	1. add all applicant in online portal. 2. need every page sign and true copy in annexure.	Prateek Khandelwal
267	14/02/2025	Interlocutory Application (I.B.C)	710102015042025	COMPANY PETITION IB (IBC)/442(ND)2024	MATRIX CELLULAR (INTERNATIONAL) SERVICES PRIVATE LIMITED VS JUST CLICK KARO SERVICES PRIVATE LIMITED	Sec 60(5)	17/02/2025	1. need every page sign and true copy in annexure. 2. page no. 117 to 142 are not clear. 3. pagination not showing properly.	Samudra Sarangi
268	11/2/2025	Interlocutory Application (I.B.C)	710102014102025	COMPANY PETITION IB (IBC)/607(PB)2022	BANK OF BARODA VS ANKINEEDU MAGANTI	Application under any other provisions- IBC	17/02/2025	1. memo of parties missing. 2. section not mention in index. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing.	Sougat Sinha
269	11/2/2025	Interlocutory Application (I.B.C)	710102014182025	COMPANY PETITION IB (IBC)/193(ND)2024	RAKESH KUMAR JAIN RESOLUTION PROFESSIONAL VS ANKINEEDU MAGANTI	Section 21/Regulation 17 (1)	17/02/2025	1. need every page true copy in annexure. 2. bookmarking compulsory with page numbering. 4.OCR missing.	Rakesh Kumar Jain
270	11/2/2025	Restoration Application (IBC)	710102014232025	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB)2023	RG RESIDENCY APARTMENT OWNERS ASSOCIATION VS RG RESIDENCY PVT LTD.	Sec 60(5)	17/02/2025	1. section wrong.	RISHABH TOMAR
271	14/02/2025	Interlocutory Application (I.B.C)	710102015362025	COMPANY PETITION IB (IBC)/1373(ND)2019	SBS LOGISTICS SINGAPORE PTE. LTD. VS MOHAN LAL JAIN	Sec 60(5)	17/02/2025	1. need every page sign and true copy in annexure.	ASMITA

272	11/7/2023	0710102059192023( No.of Docs 0)	0710102059192023/2	COMPANY APPEAL(COMPANIES ACT)/189(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SKY LARGE TRADERS PVT LTD)	Sec 252 (1) - By Government Body	17-02-2025	no of objection 1. annexures page missed sign with true copy	
273	6/2/2025	0710102107682024( No.of Docs 1)	0710102107682024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2025	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-02-2025	no of objection 1. annexures pages missed sign with true copy	namitha@samvidlegal.
274	19-12-2024	0710102106912024( No.of Docs 0)	0710102106912024/1	COMPANY PETITION IB (IBC)/43(ND)2025	DINESH KUMAR GARG VS. ADWIK HOMES PRIVATE LIMITED	IBC Under Sec 9	17-02-2025	1.incomplete file.	
275	31-01-2025	0710102070472022( No.of Docs 1)	0710102070472022/5	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC
276	6/2/2025	0710102057122024( No.of Docs 2)	0710102057122024/1	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	17-02-2025	no of objection 1. wrong file	CSAVNISH
277	12/2/2025	0710102071982023( No.of Docs 2)	0710102071982023/18	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	17-02-2025	1.bookmarking mandatory.	Sps_Thakur
278	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/13	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded	csyogesh89
279	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/20	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3 incomplete file uploaded	csyogesh89
280	7/2/2025	0710102109522023( No.of Docs 1)	0710102109522023/9	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1.ONLY PROOF OF SERVICE UPOADED	csyogesh89
281	7/2/2025	0710102109522023( No.of Docs 1)	0710102109522023/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1. INDEX PAGE MISSED IN BOOKMARKING AND PDF ALSO 2. PAGINATION DO AS LIKE INDEX	csyogesh89
282	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/22	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1. MISMATCHED DOCUMENT AN D WRONG FILE	csyogesh89
283	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/19	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. incomplete file uploaded 2. index page missed in book marking and pdf also 3. book marking mandatory as per index with pagination	csyogesh89
284	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/17	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2 wrong adjustment of page 3. book marking mandatory as per index with pagination 4 incomplete file uploaded	csyogesh89
285	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/16	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. in complete file uploaded	csyogesh89



286	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/18	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1 index page missed in book marking and pdf also 2. book marking mandatory as per index with pagination 3. incomplete file	csyogesh89
287	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/15	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3. book marking mandatory as per index with pagination	csyogesh89
288	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/14	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3.incomplete file uploaded	csyogesh89
289	7/2/2025	0710102109522023( No.of Docs 3)	0710102109522023/12	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. missed index page of both pdf missed in file 2 incomplete file uploaded	csyogesh89
290	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/11	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. incomplete file uploaded 4 proof of service missed	csyogesh89
291	10/2/2020	0710102018362020( No.of Docs 0)	0710102018362020/5	COMPANY APPLICATION(IBC)/1169 (ND)2020	AJAY MAKKAR VS. GENESIS INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	17-02-2025	1.order missing in pdf.	
292	13-02-2025	0710102005692024( No.of Docs 2)	0710102005692024/6	INTERLOCUTORY APPLICATION (I.B.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	17-02-2025	1.bookmarking mandatory. 2.order missing in pdf.	aakarshs@gmail.com
293	6/2/2025	0710102057462024( No.of Docs 1)	0710102057462024/1	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-02-2025	no of objection 1. wrong file as additional document	CSAVNISH
294	10/2/2025	0710102107982020( No.of Docs 2)	0710102107982020/10	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	17-02-2025	no of objection 1. incomplete file uploaded 2. reply need proof of service	d12192005
295	15-02-2025	0710102000012009( No.of Docs 3)	0710102000012009/3	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	17-02-2025	1.all document file separately with order	lexalliance.jitesh
296	13-02-2025	0710102000262025( No.of Docs 1)	0710102000262025/1	INTERLOCUTORY APPLICATION (I.B.C)/397(ND)2025	MR. HARVINDER SINGH RESOLUTION PROFESSIONAL IN THE MATTER OF M/S SITI BROADBAND SERVICES PRIVATE LIMITED VS. MR. ANJAN JAIN	Sec 66(1)	17-02-2025	1.order missing in pdf.	ADITYAGAURI
297	4/2/2025	0710102032882021( No.of Docs 2)	0710102032882021/69	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	17-02-2025	no of objection 1. main file uploaded in proof of service 2. proof of service portal uploaded only proof of service 3 main file document type need to write &quot; any another document &quot; in online portal	rrglawoffice

298	1/2/2025	0710102108902024( No.of Docs 1)	0710102108902024/1	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2025	MR. RAJESH GUPTA RP OF M/S PACER SECURE SERVICES PRIVATE LIMITED VS. MR VINAY KUMAR CHAUBEY	Sec 66(1)	17-02-2025	1.bookmarking mandatory.	as.juris
299	1/2/2025	0710102108662024( No.of Docs 2)	0710102108662024/1	INTERLOCUTORY APPLICATION (I.B.C)/376(ND)2025	VEKAS KUMAR GARG VS. VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	17-02-2025	1.kindly file IA.	vekas1978
300	11/2/2025	0710102108662024( No.of Docs 2)	0710102108662024/3	INTERLOCUTORY APPLICATION (I.B.C)/376(ND)2025	VEKAS KUMAR GARG VS. VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	17-02-2025	1.kindly file IA.	vekas1978
301	7/11/2024	0710102094862024( No.of Docs 0)	0710102094862024/21	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	17-02-2025	1.order missing in pdf.	
302	7/11/2024	0710102094862024( No.of Docs 0)	0710102094862024/22	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	17-02-2025	1.order missing in pdf.	
303	11/2/2025	0710102108102024( No.of Docs 3)	0710102108102024/1	INTERLOCUTORY APPLICATION (I.B.C)/39(ND)2025	MANISH GUPTA VS. SUNIL SHARMA	Section 105,112, 113	17-02-2025	no of objection 1.double pagination wrong in pdf. 2.some pages not clear in pdf.	LQRAJIVBAJAJ
304	8/6/2022	0710102047132022( No.of Docs 0)	0710102047132022/5	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	17-02-2025	no of objection 1. improper book marking as per book marking as per index	
305	14-02-2025	0710102092072024( No.of Docs 3)	0710102092072024/16	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/103(ND)2024	LILY COMMERCIAL PRIVATE LIMITED	Sub-section (I) of section 230	17-02-2025	1.some pages wrong adjust in pdf. 2.extra pdf remove submit final pdf.	anirudhdas
306	12/2/2025	0710102073952024( No.of Docs 2)	0710102073952024/3	COMPANY PETITION (COMPANIES ACT)/188(ND)2024	RAMESH N. KESWANI VS. KRISHANT EXIM PRIVATE LIMITED	Sec. 73(4)	17-02-2025	1.incomplete file wrong file.	D/2927/2019
307	1/2/2025	0710102069242024( No.of Docs 1)	0710102069242024/3	COMPANY PETITION IB (IBC)/507(ND)2024	THE CANARA BANK LIMITED VS. PAPINDER SINGH	Section 95(1)	17-02-2025	1.bookmarking mandatory.	SAURABHKUSHAW AHA
308	29-01-2025	0710102066882024( No.of Docs 2)	0710102066882024/3	RESTORATION APPLICATION (IBC)/90(ND)2024	TEXMACO RAIL & ENGINEERING LTD. (PREVIOUSLY VSDELHI AIRPORT METRO EXPRESS PVT. LTD. (DAMEPL)	Rule 11 of NCLT, 2016	17-02-2025	no of objection 1. reply need every pages sign page no 1 to 14	Ankitsinha7390
309	7/2/2025	0710102059512024( No.of Docs 2)	0710102059512024/2	INTERLOCUTORY APPLICATION (I.B.C)/3689(ND)2024	CONCEPT CAPTITAL INFRA PROJECTS PVT. LTD. VS. SANJIV RAI MEHRA & ORS.	Rule 11 of NCLT, 2016	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. annexures page missed sign with true copy	ADV-VIREN
310	18-06-2024	0710102052792024( No.of Docs 0)	0710102052792024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/29(PB)2024	PANKAJ MAHAJAN RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS. MR. VISHNOO MITTAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	17-02-2025	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	

311	18-06-2024	0710102052742024( No.of Docs 0)	0710102052742024/3	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/56(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232 - Second Motion	17-02-2025	no of objection 1. book marking mandatory as per index with pagination	
312	4/2/2025	0710102050412024( No.of Docs 2)	0710102050412024/4	INTERLOCUTORY APPLICATION (I.B.C)/3486(PB)2024	ATS LE GRANDIOSE PHASE II WELFARE ASSOCIATION VS. MR. HITESH GOEL	Sec 60(5)	17-02-2025	no of objection 1. compliance of Order dated 26.11.2024 which mention in index	prashantmehta
313	11/2/2025	0710102049542024( No.of Docs 2)	0710102049542024/3	TRANSFER APPLICATION/24(PB)20 24	RAVI SHANKAR AGGARWAL VS. JAY COMPLEX PRIVATE LTD	Rule16(d),NCLT Rules,2016	17-02-2025	no of objection 1. petition wrong file as additional document	svrccs
314	12/2/2025	0710102047382024( No.of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	17-02-2025	1.bookmarking mandatory as per index. 2.pagination missing in pages.	Adityamadaan
315	12/2/2025	0710102047382024( No.of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	17-02-2025	no of objection 1.bookmarking mandatory as per index. 2.pagination missing in pages.	Adityamadaan
316	12/2/2025	0710102047362024( No.of Docs 1)	0710102047362024/2	COMPANY PETITION IB (IBC)/375(ND)2024	CENTRAL BANK OF INDIA VS. MR. K. GNYANDEEP KANTIPADI	Section 95(1)	17-02-2025	no of objection 1.index missing in pdf. 2.bookmarking mandatory. 3.need every pages sign and true copy in Annexure. 4.need every pages ocr in pdf. 5.proof of service required in reply.	shrutimunj13
317	1/2/2025	0710102043162024( No.of Docs 3)	0710102043162024/8	INTERLOCUTORY APPLICATION (I.B.C)/2611(ND)2024	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	17-02-2025	1.kindly file IA.	anuradha123
318	1/2/2025	0710102045182023( No.of Docs 1)	0710102045182023/5	COMPANY PETITION IB (IBC)/623(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD. ARHAM QURESHI	Section 95(1)	17-02-2025	no of objection 1.bookmarking mandatory. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	tusharsingh145
319	1/2/2025	0710102045432023( No.of Docs 1)	0710102045432023/3	COMPANY PETITION IB (IBC)/613(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD. ATIF QURESHI	Section 95(1)	17-02-2025	no of objection 1.bookmarking mandatory. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	tusharsingh145
320	22-05-2023	0710102046202023( No.of Docs 0)	0710102046202023/21	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. mismatched document 4 proof of service need as Gmail form	
321	12/2/2025	0710102051912023( No.of Docs 1)	0710102051912023/8	INTERLOCUTORY APPLICATION (I.B.C)/3219(ND)2023	PRADEEP KUMAR KAUSHIK VS. NIRMAL SINGH	19(2)	17-02-2025	1.bookmarking mandatory with index.	satisfrai
322	14-02-2025	0710102011162025( No.of Docs 1)	0710102011162025/1	INTERLOCUTORY APPLICATION (I.B.C)/601(ND)2025	SHWETA RANA AUTHORIZED REPRESENTATIVE OF CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. RADHA RAMAN GUPTA	Application under any other provisions- IBC	17-02-2025	1.order missing in pdf.	virensartha
323	10/2/2025	0710102139162019( No.of Docs 2)	0710102139162019/20	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. wrong file	Anirudh113

324	16-01-2025	0710102005892025( No.of Docs 0)	0710102005892025/1	COMPANY PETITION IB (IBC)/85(ND)2025	INDO AUSTRIAN BUSINESS FORUM	IBC Section 59	17-02-2025	1.bookmarking mandatory.	
325	7/2/2025	0710102109522023( No.of Docs 2)	0710102109522023/21	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1. mismatched document and wrong file	csyogesh89
326	10/1/2025	0710200411692017( No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-02-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
327	21-01-2025	0710102093922024( No.of Docs 1)	0710102093922024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2024	DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED.	Sec. 230-232 - Second Motion	14-02-2025	no of objection 1. book marking mandatory as per index with pagination	abhishek.nahta
328	13-03-2023	0710102023462023( No.of Docs 0)	0710102023462023/5	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	14-02-2025	no of objection 1. book marking mandatory as per index with pagination	
329	9/2/2025	0710102067222024( No.of Docs 2)	0710102067222024/2	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS. HINDUSTAN URVARAK & RASAYAN LIMITED	IBC Under Sec 9	14-02-2025	no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.need every pages sign. 4.counsel details sign missing in index.	b_arora
330	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
331	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
332	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
333	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
334	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
335	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
336	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
337	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav
338	14-01-2025	0710102083922023( No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	14-02-2025	1.bookmarking mandatory.	advcsyadav

339	11/2/2025	0710102023232024( No.of Docs 2)	0710102023232024/3	COMPANY APPEAL(COMPANIES ACT)/74(ND)2024	INCOME TAX OFFICER WARD 18 3 NEW DELHI VS. 1. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	14-02-2025	no of objection 1. index page missed sign at the place of counsel detail	Shlokchandra@123
340	18-02-2021	0710102014472021( No.of Docs 0)	0710102014472021/4	COMPANY APPEAL(COMPANIES ACT)/138(ND)2021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI	Sec 252 (1)	14-02-2025	no of objection 1.some pages are not clear in pdf. 2.some pages Hindi mention type copy in English in pdf. 3.court fee 1rs missing in vakalatnama.	
341	18-02-2021	0710102014472021( No.of Docs 0)	0710102014472021/4	COMPANY APPEAL(COMPANIES ACT)/138(ND)2021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI	Sec 252 (1)	14-02-2025	no of objection 1.some pages are not clear in pdf. 2.some pages Hindi mention type copy in English in pdf. 3.court fee 1rs missing in vakalatnama.	
342	18-02-2021	0710102014472021( No.of Docs 0)	0710102014472021/4	COMPANY APPEAL(COMPANIES ACT)/138(ND)2021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI	Sec 252 (1)	14-02-2025	no of objection 1.some pages are not clear in pdf. 2.some pages Hindi mention type copy in English in pdf. 3.court fee 1rs missing in vakalatnama.	
343	18-02-2021	0710102014472021( No.of Docs 0)	0710102014472021/4	COMPANY APPEAL(COMPANIES ACT)/138(ND)2021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI	Sec 252 (1)	14-02-2025	no of objection 1.some pages are not clear in pdf. 2.some pages Hindi mention type copy in English in pdf. 3.court fee 1rs missing in vakalatnama.	
344	12/2/2025	0710102024862023( No.of Docs 1)	0710102024862023/5	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	14-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 5 Hindi page need english translate copy	KARMALAWASSOCIATES
345	3/2/2025	0710102050852024( No.of Docs 2)	0710102050852024/2	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	14-02-2025	No of objection 1. volume 1 not uploaded in pdf missed 2 in volume 2 annexures pages missed sign with true copy 3. 3 rs court fee missed in vakalatnama	krishenkumar
346	11/2/2025	0710102019282022( No.of Docs 2)	0710102019282022/7	COMPANY PETITION IB (IBC)/213(PB)2022	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	14-02-2025	1.bookmarking mandatory. 2.need all pages ocr.	Aish351
347	11/2/2025	0710102019302022( No.of Docs 2)	0710102019302022/7	COMPANY PETITION IB (IBC)/216(PB)2022	MUTHOOT FINCORP LIMITED VS. RAM NIWAS LATHER	Section 95(1)	14-02-2025	1.bookmarking mandatory. 2.need all pages ocr.	Aish351
348	11/2/2025	0710102019312022( No.of Docs 2)	0710102019312022/8	COMPANY PETITION IB (IBC)/215(PB)2022	MUTHOOT FINCORP LIMITED VS. SAJJAN SINGH BENIWAL	Section 95(1)	14-02-2025	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in pdf	Aish351
349	11/2/2025	0710102019272022( No.of Docs 2)	0710102019272022/7	COMPANY PETITION IB (IBC)/217(PB)2022	MUTHOOT FINCORP LIMITED VS. JOGINDER SINGH LATHER	Section 95(1)	14-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Aish351
350	1/2/2025	0710102100882024( No.of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	14-02-2025	1.kindly file IA.	aakashchatterjee
351	11/2/2025	0710102098612024( No.of Docs 3)	0710102098612024/11	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2024	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	14-02-2025	no of objection 1. delete DELAY-APPLICATION-BPTP-LTD.pdf in online portal 2. file only rejoinder book marking with ocr	ninaddogra

352	11/2/2025	0710102027602024( No.of Docs 1)	0710102027602024/2	COMPANY APPEAL(COMPANIES ACT)/164(ND)2024	S O GAS PRODUCTS PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (3)	14-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. need to write &quot; affidavit &quot; at the place of proof of service	RANVEER
353	7/2/2025	0710102054232024( No.of Docs 2)	0710102054232024/3	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	14-02-2025	no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. page no 60 not readable 4 annexures pages missed sign with true copy	nakslaw
354	4/2/2025	0710102023352024( No.of Docs 1)	0710102023352024/4	COMPANY PETITION IB (IBC)/243(ND)2024	COSMIC INFRASOLUTIONS PRIVATE LIMITED VS. WEL INTERTRADE PRIVATE LIMITED	IBC under Sec 7	14-02-2025	no of objection 1. date missed on vakalatnama 2. 25 rs welfare and 3 rs court fee missed on vakalatnama	dhruvchawla
355	11/2/2025	0710102097252023( No.of Docs 1)	0710102097252023/7	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14-02-2025	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	rdharmendra47
356	7/2/2025	0710102017922024( No.of Docs 2)	0710102017922024/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2024	KULDEEP SINGH LUTHRA VS. INTERNATIONAL ELECTRON DEVICES LIMITED	Sec. 169(4)	14-02-2025	no of objection 1. wrong file as additional document	Hecto11
357	2/2/2025	0710102017442024( No.of Docs 2)	0710102017442024/5	INTERLOCUTORY APPLICATION (I.B.C)/1085(ND)2024	SARASWATI DEVI PROPRIETOR OF OM ENTERPRISES VS. PLRAMAL ENTERPRISES LTD.	Sec 60(5)	14-02-2025	no of objection 1. book marking mandatory as per index with pagination	amitsanduja99
358	7/2/2025	0710102015092024( No.of Docs 2)	0710102015092024/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/27(ND)2024	BERT MARKETING PRIVATE LIMITED	Sub-section (I) of section 230	14-02-2025	no of objection 1. book marking mandatory as per index with pagination	publicid1
359	3/2/2025	0710102024782022( No.of Docs 3)	0710102024782022/11	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	14-02-2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in pdf 3. page no 217 to 317 missed ocr 4 page no 232 to 236 not visible	rajeevahuja
360	3/2/2025	0710102029322022( No.of Docs 8)	0710102029322022/12	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-02-2025	no of objection 1. mismatched document of inner and external file 2. need not same document uploaded in A1 A2 A3 A4 A5 A6	RASTOGIFCS5
361	7/2/2025	0710102050612024( No.of Docs 1)	0710102050612024/5	COMPANY PETITION IB (IBC)/387(ND)2024	DORINDA INDIA CAPITAL PRIVATE LIMITED	IBC Section 59	14-02-2025	no of objection 1. book marking mandatory as per index with pagination	gunjan
362	31-01-2025	0710102068992024( No.of Docs 2)	0710102068992024/4	COMPANY PETITION IB (IBC)/559(ND)2024	HDFC BANK LIMITED VS. OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14-02-2025	no of objection 1. ORDER DATED 20.12.2024 which mention in index	kushal82
363	3/2/2025	0710102007262024( No.of Docs 1)	0710102007262024/5	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	14-02-2025	no of objection 1. annexures page missed sign with true copy .	malikvidhan
364	12/2/2025	0710102007732024( No.of Docs 2)	0710102007732024/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2024	INDERPREET SINGH JHELUMI VS. GURVINDER SINGH	Sec. 241(1),Sec. 242(4)	14-02-2025	1.some pages is not clear in pdf.	Abhimanyu Walia

365	4/2/2025	0710102017222023( No.of Docs 2)	0710102017222023/6	COMPANY APPEAL(COMPANIES ACT)/54(ND)2023	NOVELTY SPINNING MILLS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA NEW DELHI	Sec 252 (3)	14-02-2025	no of objection 1. book marking mandatory as per index with pagination	advumanggoyal
366	10/1/2025	0710200411692017( No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-02-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
367	10/1/2025	0710200411692017( No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-02-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
368	10/1/2025	0710200411692017( No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-02-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
369	4/1/2021	0710102000392021( No.of Docs 0)	0710102000392021/9	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	14-02-2025	1.kindly file IA.	
370	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
371	1/2/2025	0710102109622020( No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13-02-2025		aayush.kevlani
372	1/2/2025	0710102109622020( No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13-02-2025		aayush.kevlani
373	1/2/2025	0710102109622020( No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13-02-2025		aayush.kevlani
374	1/2/2025	0710102109622020( No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13-02-2025		aayush.kevlani
375	21-11-2022	0710102096352022( No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
376	21-11-2022	0710102096352022( No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	

377	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
378	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
379	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
380	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
381	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
382	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
383	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
384	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
385	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
386	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
387	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	



388	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
389	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
390	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
391	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
392	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
393	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
394	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
395	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
396	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
397	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
398	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	

399	21-11-2022	0710102096352022( No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13-02-2025	no of objection 1.pagination missing in pages. 2.order missing. 3.some pages Hindi in pdf.	
400	4/2/2025	0710102014532023( No.of Docs 1)	0710102014532023/5	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	arushkhanna829
401	4/2/2025	0710102014532023( No.of Docs 1)	0710102014532023/5	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	arushkhanna829
402	4/2/2025	0710102014532023( No.of Docs 1)	0710102014532023/5	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	arushkhanna829
403	4/2/2025	0710102014532023( No.of Docs 1)	0710102014532023/5	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	arushkhanna829
404	14-01-2025	0710102070512023( No.of Docs 9)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-02-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,890 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing.	hash@181269
405	14-01-2025	0710102070512023( No.of Docs 9)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-02-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,890 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing.	hash@181269

406	14-01-2025	0710102070512023(No.of Docs 9)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-02-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,890 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing.	hash@181269
407	14-01-2025	0710102070512023(No.of Docs 9)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-02-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,890 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing.	hash@181269
408	26-08-2023	0710102074402023(No.of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-02-2025	1.counsel details sign missing in index.	
409	26-08-2023	0710102074402023(No.of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-02-2025	1.counsel details sign missing in index.	
410	26-08-2023	0710102074402023(No.of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-02-2025	1.counsel details sign missing in index.	
411	26-08-2023	0710102074402023(No.of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-02-2025	1.counsel details sign missing in index.	
412	11/2/2025	0710102004962024(No.of Docs 4)	0710102004962024/9	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	13-02-2025	no of objection 1. hindi page need english translate copy in all 3 volume volume 1 40 42 44 45 62 64 66 67 84 86 88 89 110 111 129 313 173 177 volume 2 190 192 194 212 214 216 217 volume 3 all hindi page need english translate copy	utsavmukherjee
413	11/2/2025	0710102006722024(No.of Docs 2)	0710102006722024/2	COMPANY APPLICATION(COMPANIES ACT)/48(ND)2024	IKHLAS AHMED CHAWLA VS. BHUJADARI VINCOM PRIVATE LIMITED	Rule 11 of NCLT	13-02-2025	no of objection 1.need sign of reply pages 2. double pagination 3. pagination missed in book marking as per index	D8932016

414	11/2/2025	0710102006722024( No.of Docs 2)	0710102006722024/3	COMPANY APPLICATION(COMPANIES ACT)/48(ND)2024	IKHLAS AHMED CHAWLA VS. BHUJADARI VINCOM PRIVATE LIMITED	Rule 11 of NCLT	13-02-2025	no of objection 1. volume 1 missed in pdf of reply 2. double pagination	D8932016
415	2/2/2025	0710102063452024( No.of Docs 1)	0710102063452024/2	COMPANY PETITION IBC (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13-02-2025	1.need every pages sign and true copy in Annexure.	P5791984
416	2/2/2025	0710102063452024( No.of Docs 1)	0710102063452024/2	COMPANY PETITION IBC (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13-02-2025	1.need every pages sign and true copy in Annexure.	P5791984
417	2/2/2025	0710102063452024( No.of Docs 1)	0710102063452024/2	COMPANY PETITION IBC (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13-02-2025	1.need every pages sign and true copy in Annexure.	P5791984
418	2/2/2025	0710102063452024( No.of Docs 1)	0710102063452024/2	COMPANY PETITION IBC (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13-02-2025	1.need every pages sign and true copy in Annexure.	P5791984
419	6/2/2025	0710102049292024( No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN )/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13-02-2025	1.kindly file IA wrong file.	priyanshu.prerana
420	6/2/2025	0710102049292024( No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN )/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13-02-2025	1.kindly file IA wrong file.	priyanshu.prerana
421	6/2/2025	0710102049292024( No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN )/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13-02-2025	1.kindly file IA wrong file.	priyanshu.prerana
422	6/2/2025	0710102049292024( No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN )/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13-02-2025	1.kindly file IA wrong file.	priyanshu.prerana
423	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IBC (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.225
424	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IBC (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.225
425	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IBC (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.225

426	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.25
427	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.25
428	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.25
429	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.25
430	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.25
431	28-01-2025	0710102073322024( No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	13-02-2025	no of objection 1.pagination missing in bookmarking. 2.need every pages ocr in pdf. 3.index missing in bookmarking. 4.double pagination wrong in pages. 5.some pages our not clear in pdf.	alphaconsultants.25
432	28-01-2025	0710102079642024( No.of Docs 2)	0710102079642024/2	INTERLOCUTORY APPLICATION (I.B.C)/4669(ND)2024	MS BHAVNA BANSAL VS. MR PRAVEEN KUMAR	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	SANJEEV_K
433	28-01-2025	0710102079642024( No.of Docs 2)	0710102079642024/2	INTERLOCUTORY APPLICATION (I.B.C)/4669(ND)2024	MS BHAVNA BANSAL VS. MR PRAVEEN KUMAR	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	SANJEEV_K
434	28-01-2025	0710102079642024( No.of Docs 2)	0710102079642024/2	INTERLOCUTORY APPLICATION (I.B.C)/4669(ND)2024	MS BHAVNA BANSAL VS. MR PRAVEEN KUMAR	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	SANJEEV_K
435	28-01-2025	0710102079642024( No.of Docs 2)	0710102079642024/2	INTERLOCUTORY APPLICATION (I.B.C)/4669(ND)2024	MS BHAVNA BANSAL VS. MR PRAVEEN KUMAR	Application under any other provisions- IBC	13-02-2025	1.bookmarking mandatory.	SANJEEV_K

436	5/10/2024	0710102085542024( No.of Docs 0)	0710102085542024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/361(ND)2024	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Rule 11 of NCLT	13-02-2025	1.some pages not clear in pdf.	
437	5/10/2024	0710102085542024( No.of Docs 0)	0710102085542024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/361(ND)2024	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Rule 11 of NCLT	13-02-2025	1.some pages not clear in pdf.	
438	5/10/2024	0710102085542024( No.of Docs 0)	0710102085542024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/361(ND)2024	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Rule 11 of NCLT	13-02-2025	1.some pages not clear in pdf.	
439	5/10/2024	0710102085542024( No.of Docs 0)	0710102085542024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/361(ND)2024	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Rule 11 of NCLT	13-02-2025	1.some pages not clear in pdf.	
440	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
441	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
442	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
443	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
444	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
445	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
446	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
447	10/1/2025	0710102024152024( No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-02-2025	1.affidavit missing in pdf as per order.	adv_santoshk
448	10/2/2025	0710102094942024( No.of Docs 2)	0710102094942024/3	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	13-02-2025	proof of service missing	sd.batra
449	15-01-2025	0710102102902024( No.of Docs 2)	0710102102902024/2	INTERLOCUTORY APPLICATION (I.B.C)/5901(ND)2024	BRIGHT BUILDTECH PRIVATE LIMITED. VS. PRADEEP KUMAR KAUSHIK	Sec 60(5)	13-02-2025	1.this is pages 44 to 54 not clear.	Madhurima.sarang i
450	15-01-2025	0710102102902024( No.of Docs 2)	0710102102902024/2	INTERLOCUTORY APPLICATION (I.B.C)/5901(ND)2024	BRIGHT BUILDTECH PRIVATE LIMITED. VS. PRADEEP KUMAR KAUSHIK	Sec 60(5)	13-02-2025	1.this is pages 44 to 54 not clear.	Madhurima.sarang i
451	15-01-2025	0710102102902024( No.of Docs 2)	0710102102902024/2	INTERLOCUTORY APPLICATION (I.B.C)/5901(ND)2024	BRIGHT BUILDTECH PRIVATE LIMITED. VS. PRADEEP KUMAR KAUSHIK	Sec 60(5)	13-02-2025	1.this is pages 44 to 54 not clear.	Madhurima.sarang i
452	15-01-2025	0710102102902024( No.of Docs 2)	0710102102902024/2	INTERLOCUTORY APPLICATION (I.B.C)/5901(ND)2024	BRIGHT BUILDTECH PRIVATE LIMITED. VS. PRADEEP KUMAR KAUSHIK	Sec 60(5)	13-02-2025	1.this is pages 44 to 54 not clear.	Madhurima.sarang i

453	16-01-2025	0710102097942024( No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13-02-2025	1.incomplete file.	KAPILAAMIT
454	16-01-2025	0710102097942024( No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13-02-2025	1.incomplete file.	KAPILAAMIT
455	16-01-2025	0710102097942024( No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13-02-2025	1.incomplete file.	KAPILAAMIT
456	16-01-2025	0710102097942024( No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13-02-2025	1.incomplete file.	KAPILAAMIT
457	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
458	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
459	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
460	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
461	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
462	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
463	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004

464	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
465	15-01-2025	0710102106842024( No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2025	1.kindly file petition wrong file.	D/964/2004
466	20-01-2025	0710102098952024( No.of Docs 2)	0710102098952024/1	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLY IMPEX PRIVATE LIMITED	IBC Under Sec 9	13-02-2025	1.some pages is not clear in pdf.	vndubey
467	20-01-2025	0710102098952024( No.of Docs 2)	0710102098952024/1	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLY IMPEX PRIVATE LIMITED	IBC Under Sec 9	13-02-2025	1.some pages is not clear in pdf.	vndubey
468	20-01-2025	0710102098952024( No.of Docs 2)	0710102098952024/1	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLY IMPEX PRIVATE LIMITED	IBC Under Sec 9	13-02-2025	1.some pages is not clear in pdf.	vndubey
469	20-01-2025	0710102098952024( No.of Docs 2)	0710102098952024/1	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLY IMPEX PRIVATE LIMITED	IBC Under Sec 9	13-02-2025	1.some pages is not clear in pdf.	vndubey
470	17-01-2025	0710102108262024( No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (I.B.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13-02-2025	1.bookmarking mandatory.	AAVNA.LEGAL
471	17-01-2025	0710102108262024( No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (I.B.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13-02-2025	1.bookmarking mandatory.	AAVNA.LEGAL
472	17-01-2025	0710102108262024( No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (I.B.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13-02-2025	1.bookmarking mandatory.	AAVNA.LEGAL
473	17-01-2025	0710102108262024( No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (I.B.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13-02-2025	1.bookmarking mandatory.	AAVNA.LEGAL
474	18-01-2025	0710102007372025( No.of Docs 0)	0710102007372025/1	INTERLOCUTORY APPLICATION (I.B.C)/492(PB)2025	RP SANJEEV CHAUDHARY	Section 12(2)	13-02-2025	1.incomplete file.	
475	4/2/2025	0710102007832025( No.of Docs 2)	0710102007832025/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2025	COMMITTEE OF CREDITORS OF EKDANT BUILDTECH PVT VS. CHETAN GUPTA	Section 22, 27	13-02-2025	no of objection 1. Amended Memo of Parties need nclt last compliance order	wali.rvassociates
476	7/12/2022	0710102101122022( No.of Docs 0)	0710102101122022/3	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	12/2/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
477	11/2/2025	0710102020442018( No.of Docs 1)	0710102020442018/35	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	12/2/2025	rs 1 court fees missing	pbalegallp
478	3/2/2025	0710102026332024( No.of Docs 3)	0710102026332024/11	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	12/2/2025	No of objection 1. pagination missed in book marking as per index 2. reply and vakalatnama filled separately in different slash number	amarjit.bedi



479	4/2/2025	0710102026032021( No.of Docs 1)	0710102026032021/12	COMPANY PETITION IB (IBC)/353(ND)2021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS. MRS. ASHA MITTAL	Section 95(1)	12/2/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index	ANKIT@190150
480	27-01-2025	0710102096402024( No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	11/2/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
481	27-01-2025	0710102096402024( No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	11/2/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
482	27-01-2025	0710102096402024( No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	11/2/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
483	27-01-2025	0710102096402024( No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	11/2/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
484	6/2/2025	0710102109522023( No.of Docs 15)	0710102109522023/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2025	1.all document file separately with orderly.	csyogesh89
485	31-01-2025	0710102078902024( No.of Docs 2)	0710102078902024/6	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	10/2/2025	no of objection 1. wrong file application file as under additional	Advkirtibirua
486	12/9/2024	0710102078902024( No.of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	10/2/2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
487	9/1/2025	0710102095892024( No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/2/2025	1.incomplete file.	daisyhannah25
488	4/2/2025	0710102094202023( No.of Docs 2)	0710102094202023/5	COMPANY APPEAL(COMPANIES ACT)/26(PB)2024	AKARSHAN HOTEL PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/2/2025	1.need every pages sign and true copy in Annexure.	ttavish
489	9/1/2025	0710102095892024( No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/2/2025	1.incomplete file.	daisyhannah25
490	9/1/2025	0710102095892024( No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/2/2025	1.incomplete file.	daisyhannah25
491	31-10-2022	0710102089732022( No.of Docs 0)	0710102089732022/4	COMPANY PETITION IB (IBC)/795(ND)2022	SQUARES AND SPACES PROJECTS PRIVATELIMITED VS. KARVY INNOTECH LIMITED	IBC Under Sec 9	10/2/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 3. date and month missed of vakalatanama. 4 ocr missed in pdf	
492	9/1/2025	0710102095892024( No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/2/2025	1.incomplete file.	daisyhannah25

493	1/2/2025	0710102000292023( No.of Docs 2)	0710102000292023/1	COMPANY PETITION IB (IBC)/106(ND)2023	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. RAJIV GOYAL	Section 95(1)	6/2/2025	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	arvind.jadon
494	31-01-2025	0710102099242024( No.of Docs 2)	0710102099242024/13	INTERLOCUTORY APPLICATION (I.B.C)/6079(ND)2024	DEEPAK VIG VS. BRILLIANT METALS PVT LTD	Application under any other provisions- IBC	6/2/2025	no of objection 1. need every page sign of reply 2. need to delete extra pdf uploaded in proof of service 3. reply need proof of service	lexalliance.amrita
495	31-01-2025	0710102102232024( No.of Docs 2)	0710102102232024/15	COMPANY PETITION IB (IBC)/808(ND)2024	BRILLIANT METALS PVT LTD VS. AVDHESH CONSTRUCTION & IMPEX PVT. LTD	IBC under Sec 7	6/2/2025	no of objection 1.compliance with order dated 18.12.2024 which mention in index	lexalliance.amrita
496	30-01-2025	0710102045842024( No.of Docs 1)	0710102045842024/1	INTERLOCUTORY APPLICATION(IBC)(DIS./)18(ND)2024	PRATEEK MITTAL VSVIREN SATRA	Sec 54(1)	4/2/2025	no of objection 1. incomplete file 2. only proof of service uploaded	liquidator.prateek
497	12/12/2024	0710102104842024( No.of Docs 0)	0710102104842024/1	TRANSFER APPLICATION/2(PB)2025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NCLT Rules,2016	4/2/2025	no of objection 1. counsel detail with sign on index page 2. annexure pages missed sign	
498	29-01-2025	0710102070032024( No.of Docs 2)	0710102070032024/2	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	4/2/2025	no of objection 1. reply need every pages sign 2. annexures c page missed sign with true copy page no 52 to 69	ketanmadan01
499	21-11-2024	0710102037812023( No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	4/2/2025	1.bookmarking mandatory.	rajatkatyaladv
500	21-11-2024	0710102037812023( No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	4/2/2025	1.bookmarking mandatory.	rajatkatyaladv
501	29-01-2025	0710102067322024( No.of Docs 2)	0710102067322024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN )/40(ND)2024	RAKASH DUGAR VSANUP KUMAR LIQUIDATOR OF SHIVKALA DEVELOPERS PVT LTD	Sec 30	4/2/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed sign with true copy	D12902014
502	21-11-2024	0710102037812023( No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	4/2/2025	1.bookmarking mandatory.	rajatkatyaladv
503	2/2/2025	0710102084422024( No.of Docs 2)	0710102084422024/1	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2025	JAMMU AND KASHMIR BANK VS. AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/2/2025	1.counsel details sign missing in index. 2.need every pages sign true copy. 3. Index page numbering	kandk
504	13-01-2025	0710102047192024( No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	4/2/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
505	13-01-2025	0710102047192024( No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	4/2/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla

506	13-01-2025	0710102047192024( No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	4/2/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
507	13-01-2025	0710102047192024( No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	4/2/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
508	27-01-2025	0710102051562024( No.of Docs 1)	0710102051562024/12	COMPANY PETITION IB (IBC)/401(PB)2024	CANARA BANK VS. ADITYA KEJRIWAL	Section 95(1)	4/2/2025	1.order missing.	Vishwjeet255
509	27-01-2025	0710102051562024( No.of Docs 1)	0710102051562024/12	COMPANY PETITION IB (IBC)/401(PB)2024	CANARA BANK VS. ADITYA KEJRIWAL	Section 95(1)	4/2/2025	1.order missing.	Vishwjeet255
510	27-01-2025	0710102051562024( No.of Docs 1)	0710102051562024/12	COMPANY PETITION IB (IBC)/401(PB)2024	CANARA BANK VS. ADITYA KEJRIWAL	Section 95(1)	4/2/2025	1.order missing.	Vishwjeet255
511	21-11-2024	0710102037812023( No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	4/2/2025	1.bookmarking mandatory.	rajatkatyaladv
512	27-01-2025	0710102051562024( No.of Docs 1)	0710102051562024/12	COMPANY PETITION IB (IBC)/401(PB)2024	CANARA BANK VS. ADITYA KEJRIWAL	Section 95(1)	4/2/2025	1.order missing.	Vishwjeet255
513	20-01-2025	0710102008132025( No.of Docs 1)	710102008132025	INTERLOCUTORY APPLICATION (I.B.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/2/2025	No of objection 1. wrong file as additional	Richamishra
514	29-01-2025	0710102004172025( No.of Docs 1)	0710102004172025/1	COMPANY APPEAL(COMPANIES ACT)/16(ND)2025	INTRA METAL PVT LTD VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	3/2/2025	no of objection 1. book marking mandatory as per index with pagination	Mohit111093
515	30-01-2025	0710102102232024( No.of Docs 2)	0710102102232024/1	COMPANY PETITION IB (IBC)/808(ND)2024	BRILLIANT METALS PVT LTD VS. AVDHESH CONSTRUCTION & IMPEX PVT. LTD	IBC under Sec 7	3/2/2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. need to delete extra same pdf in proof of service 4only proof of service upload in proof of service portal of dms 5 reply need proof of service	lexalliance.amrita
516	31-01-2025	0710102023882023( No.of Docs 1)	0710102023882023/8	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	3/2/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	tusharsingh145
517	30-01-2025	0710102012012024( No.of Docs 2)	0710102012012024/13	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	3/2/2025	no of objection 1.Compliance of the order dated 21.10.2024 which mention in index	Yashexlrancltdelhi
518	29-01-2025	0710102168832019( No.of Docs 2)	0710102168832019/9	COMPANY PETITION IB (IBC)/12(PB)2020	DOLPHIN RESOURCES PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	3/2/2025	no of objection 1. book marking mandatory as per index with pagination	nayyaradi
519	6/2/2024	0710102012012024( No.of Docs 0)	0710102012012024/14	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	3/2/2025	no of objection 1. missed Compliance of the order dated 21.10.2024 which mention in index	
520	20-01-2025	0710102008132025( No.of Docs 1)	710102008132025	INTERLOCUTORY APPLICATION (I.B.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/2/2025	No of objection 1. wrong file as additional	Richamishra

521	30-01-2025	0710102002702024( No.of Docs 3)	0710102002702024/6	INTERLOCATORY APPLICATION(COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	3/2/2025	no of objection 1. book marking mandatory as per index with pagination	pra24742018
522	29-01-2025	0710102110052019( No.of Docs 3)	0710102110052019/8	COMPANY APPEAL(COMPANIES ACT)/823(ND)2019	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	3/2/2025	no of objection 1. this is petition 2. need nclt compliance order petition as filled in addition document 3. wrong file	Sunlegalconfidential
523	20-01-2025	0710102008132025( No.of Docs 1)	710102008132025	INTERLOCUTORY APPLICATION (I.B.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/2/2025	No of objection 1. wrong file as additional	Richamishra
524	20-01-2025	0710102008132025( No.of Docs 1)	710102008132025	INTERLOCUTORY APPLICATION (I.B.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/2/2025	No of objection 1. wrong file as additional	Richamishra
525	28-01-2025	0710102105582024( No.of Docs 2)	0710102105582024/1	COMPANY PETITION IB (IBC)/870(ND)2024	VASUDEVAN GOPU LIQUIDATOR OF SILVER SPRING NETWORKS INDIA LLP	IBC Section 59	3/2/2025	no of objection 1. wrong file this is petition of voluntary liquidation filled as additional document	agslawfirm
526	30-01-2025	0710102002702024( No.of Docs 3)	0710102002702024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	3/2/2025	no of objection 1. pagination missed in book marking as per index with pagination 2. mismatched document internal and external 3. reply need every pages sign	pra24742018
527	24-09-2024	0710102081872024( No.of Docs 0)	0710102081872024/4	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	31-01-2025	no of objection 1.index missing in bookmarking and index pdf. 2.need all pages sign and true copy in Annexure. 3.order missing. 4.counsel details missing in index.	
528	24-09-2024	0710102081872024( No.of Docs 0)	0710102081872024/3	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	31-01-2025	N O OF OBJECTION 1. Annexures page missed sign with true copy	
529	17-01-2025	0710102016102024( No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30-01-2025	1.order delay as per pdf.	DEV&DEV
530	27-01-2025	0710102078042021( No.of Docs 2)	0710102078042021/8	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	30-01-2025	no of objection 1. need every page sign of reply 2. pagination missed in book marking as per index	sainikk57
531	22-01-2025	0710102073852021( No.of Docs 1)	0710102073852021/6	INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021	VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED	Sec 60(5)	30-01-2025	no of objection 1. 1 rs court fee missed on vakalatanama.	Ruchira@CRG
532	27-01-2025	0710102028302023( No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-01-2025	1.need every pages sign.	sajaljain537
533	22-01-2025	0710102077312024( No.of Docs 2)	0710102077312024/2	INTERLOCUTORY APPLICATION (I.B.C)/4725(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS. SAWLKA AUTOTECH PRIVATE LIMITED	Sec 60(5)	30-01-2025	no of objection 1. 1 rs court fee missed on vakalatanama.	rohitgandhi

534	25-01-2025	0710102077692024( No.of Docs 9)	0710102077692024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/327(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT	30-01-2025	no of objection 1. book marking mandatory as per index with pagination in all volume 2. page 389 410 412 422 950 951 952 955 956 957 not readable in volume 3	hammurabi.solomon
535	27-01-2025	0710102028302023( No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-01-2025	1.need every pages sign.	sajaljain537
536	28-01-2025	0710200401472016( No.of Docs 2)	0710200401472016/58	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-01-2025	no of objection 1. book marking mandatory as per index with pagination	CSSHARAD
537	22-01-2025	0710102077382023( No.of Docs 2)	0710102077382023/6	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2023	MR. ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	30-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatanama.	nitesh@asalegal.in
538	27-01-2025	0710102114992019( No.of Docs 2)	0710102114992019/17	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30-01-2025	no of objection 1. date and month missed on vakalatnama 2. 2 rs court fee paste on blank side of vakalatnama	adv_ksingh
539	17-01-2025	0710102108292024( No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (I.B.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30-01-2025	1.bookmarking mandatory.	AAVNA.LEGAL
540	17-01-2025	0710102108292024( No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (I.B.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30-01-2025	1.bookmarking mandatory.	AAVNA.LEGAL
541	17-01-2025	0710102108292024( No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (I.B.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30-01-2025	1.bookmarking mandatory.	AAVNA.LEGAL
542	27-01-2025	0710102028302023( No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-01-2025	1.need every pages sign.	sajaljain537
543	17-01-2025	0710102108292024( No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (I.B.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30-01-2025	1.bookmarking mandatory.	AAVNA.LEGAL
544	17-12-2024	0710102010152024( No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30-01-2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@y mail
545	17-12-2024	0710102010152024( No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30-01-2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@y mail
546	17-12-2024	0710102010152024( No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30-01-2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@y mail
547	17-12-2024	0710102010152024( No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30-01-2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@y mail
548	29-01-2025	0710102012012024( No.of Docs 4)	0710102012012024/11	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	30-01-2025	no of objection 1.all document filed separately in different slash number 1st-Meeting-Minutes and e 2nd Meeting and vakalatnama.	Yashxlrancitdelhi

549	29-01-2025	0710102013582024( No.of Docs 2)	0710102013582024/3	COMPANY PETITION IB (IBC)/201(ND)2024	PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. PRAMOD CHAUDHARY	Section 95(1)	30-01-2025	no of objection 1. need reply of every pages 2. page 11 wrong alignment of adjustment	VIKRAMKUMAR38 792@GMA
550	17-01-2025	0710102016102024( No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30-01-2025	1.order delay as per pdf.	DEV&DEV
551	17-01-2025	0710102016102024( No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30-01-2025	1.order delay as per pdf.	DEV&DEV
552	17-01-2025	0710102016102024( No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30-01-2025	1.order delay as per pdf.	DEV&DEV
553	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
554	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
555	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
556	28-01-2025	0710102053272024( No.of Docs 2)	0710102053272024/2	COMPANY PETITION (COMPANIES ACT)/131(ND)2024	ASHEESH MATHUR VS. YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	30-01-2025	no of objection 1. wrong file Application-for-Withdrawal filled as additional document.	AAYUSAXENA
557	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
558	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
559	28-01-2025	0710102057212024( No.of Docs 2)	0710102057212024/3	RESTORATION APPLICATION (IBC)/75(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-01-2025	no of objection 1. 25 rs welfare fee and 3 rs court fee missed on vakalatnama 2. wrong file Restoration-Application filled as additional document as reply	prashantmehta
560	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
561	21-01-2025	0710102025472018( No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION(IBC)/1004 (ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30-01-2025	1.all document file separately.	misharohatgimohta
562	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
563	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	
564	3/4/2023	0710102030612023( No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30-01-2025	1.all document file separatley.	

565	21-01-2025	0710102025472018( No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION(IBC)/1004 (ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30-01-2025	1.all document file separately.	misharohatgimohta
566	21-01-2025	0710102025472018( No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION(IBC)/1004 (ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30-01-2025	1.all document file separately.	misharohatgimohta
567	21-01-2025	0710102025472018( No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION(IBC)/1004 (ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30-01-2025	1.all document file separately.	misharohatgimohta
568	27-01-2025	0710102028302023( No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-01-2025	1.need every pages sign.	sajaljain537
569	21-01-2025	0710102083302024( No.of Docs 1)	0710102083302024/3	RESTORATION APPLICATION (IBC)/116(ND)2024	PARVEEN SOOD	Rule 11 of NCLT, 2016	29-01-2025	no o f objection 1. mismatched pagination in book marking 2. page no 6 to 32 annexures pages missed sign with true copy	rishisoodadv
570	28-01-2025	0710102027602024( No.of Docs 1)	0710102027602024/1	COMPANY APPEAL(COMPANIES ACT)/164(ND)2024	S O GAS PRODUCTS PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (3)	29-01-2025	no of objection 1. pagination missed in pdf in index page 2 incomplete file uploaded 3 all annexures missed 4 book marking mandatory as per index with pagination	RANVEER
571	28-01-2025	0710102012012024( No.of Docs 1)	0710102012012024/10	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	29-01-2025	no of objection 1. ocr missed in pdf 2 compliance order which mention in pdf missed 21.10.2024	Pcoal_IRP
572	23-01-2025	0710102100392024( No.of Docs 1)	0710102100392024/1	COMPANY PETITION (COMPANIES ACT)/240(ND)2024	MEIDEN T&D (INDIA) LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	29-01-2025	no of objection 1. improper book marking as per index with pagination 2. missed counsel detail with sign on index pages 3 annexure page missed sign with true copy 4 file not uploaded 5. only proof of service uploaded	NKSLEGAL
573	24-01-2025	0710102099422024( No.of Docs 2)	0710102099422024/1	COMPANY PETITION IB (IBC)/825(ND)2024	WOVEN AND KNIT AR LALIT AGGARWAL VS. PRODO TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	29-01-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama 2. pagination missed in book marking as per index	harshit@dehadrai.in
574	25-01-2025	0710102096042024( No.of Docs 2)	0710102096042024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/389(ND)2024	SURJEET SINGH CHADHA VS. CHADHA INFRA TECH LIMITED	Rule 11 of NCLT	29-01-2025	no of objection 1. page no 29 to 43 hindi pages need english translate copy	prashantmehta
575	26-01-2025	0710102045692024( No.of Docs 2)	0710102045692024/4	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	29-01-2025	no of objection 1. missed sign on index page 2. book marking mandatory as per index with pagination 3. need every page sign of reply 4 pagination missed in pdf 5 not verified affidavit	nishantgupta.adv
576	25-01-2025	0710102050852024( No.of Docs 2)	0710102050852024/1	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	29-01-2025	no of objection 1. book marking mandatory as per index with pagination	krishenkumar
577	7/10/2024	0710102085832024( No.of Docs 0)	0710102085832024/2	COMPANY PETITION IB (IBC)/686(ND)2024	INEVITABLE INFOTECH PRIVATE LIMITED VS. ENGINEER AI INDIA PRIVATE LIMITED	IBC Under Sec 9	29-01-2025	no of objection 1. need to write &quot;affidavit&quot; at the place of &quot;proof of service&quot; in dms portal 2. pagination missed in book marking as per index	

578	23-01-2025	0710102052562022( No.of Docs 1)	0710102052562022/13	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	29-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. welfare fee not seen visible	dmdadvocates
579	22-01-2025	0710102066102024( No.of Docs 1)	0710102066102024/5	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanama.	Advkirannc2024
580	28-01-2025	0710102033482020( No.of Docs 2)	0710102033482020/12	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	29-01-2025	no of objection 1. book marking mandatory as per index with pagination	Shiv1982
581	25-01-2025	0710102051052024( No.of Docs 2)	0710102051052024/1	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS. GAURAV AGGARWAL	Section 95(1)	29-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	krishenkumar
582	25-01-2025	0710102051052024( No.of Docs 2)	0710102051052024/2	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS. GAURAV AGGARWAL	Section 95(1)	29-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	krishenkumar
583	22-01-2025	0710102066102024( No.of Docs 1)	0710102066102024/1	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29-01-2025	no of objection 1. index pages missed in pdf 2. book marking mandatory as per index with pagination	Advkirannc2024
584	22-01-2025	0710102066102024( No.of Docs 1)	0710102066102024/4	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanama.	Advkirannc2024
585	22-01-2025	0710102066102024( No.of Docs 1)	0710102066102024/2	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Advkirannc2024
586	22-01-2025	0710102066102024( No.of Docs 1)	0710102066102024/3	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanama.	Advkirannc2024
587	24-01-2025	0710102097232022( No.of Docs 2)	0710102097232022/3	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	29-01-2025	no of objection 1. 1 rs court fee missed on vakalatnama of page no 36	varshabanerjee
588	22-01-2025	0710102071992024( No.of Docs 2)	0710102071992024/1	CONTEMPT PETITION(COMPANIES ACT)/17(PB)2024	MR CHANDER VERMA VS. MR. MOHINDER VERMA	Sec 425	29-01-2025	no of objection 1. need every pages sign of reply 2. page no 1 to 14 missed in book marking 3. annexures page missed true copy 4 page no 16 to 129 missed ocr 5 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 6	swapnil.123
589	24-01-2025	0710102064772024( No.of Docs 2)	0710102064772024/2	INTERLOCUTORY APPLICATION (I.B.C)/3831(ND)2024	MR. MANOJ KULSHRESTHA	Application under any other provisions- IBC	29-01-2025	no of objection 1. index page missed in bookmarking 2. reply need every pages sign 3. annexures pages missed sign with true copy	harshit@dehadrai.in
590	27-01-2025	0710102002702024( No.of Docs 8)	0710102002702024/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	29-01-2025	no of objection 1. all document filled separately in different slash number like petition rejoinder and any another document	pra24742018



591	24-01-2025	0710102041372021( No.of Docs 2)	0710102041372021/9	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	29-01-2025	no of objection 1. blank page of proof of service	akshaygupta
592	25-01-2025	0710102109902023( No.of Docs 4)	0710102109902023/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/4(ND)2024	APSARA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-01-2025	no of objection 1. all reports filed separately in different slash number	khanzehra
593	23-01-2025	0710102072602024( No.of Docs 1)	0710102072602024/1	COMPANY PETITION IB (IBC)/775(ND)2024	NANDINI IMPEX PVT. LTD. VS. INDIANOIL - ADANI GAS PRIVATE LIMITED	IBC Under Sec 9	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Siddhanth
594	23-01-2025	0710102032642023( No.of Docs 1)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	28-01-2025	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
595	10/4/2024	0710102029962024( No.of Docs 0)	0710102029962024/11	COMPANY PETITION IB (IBC)/342(ND)2024	CREATIVE CAPITAL SERVICES LIMITED VS. EMM BEE FINCAP PRIVATE LIMITED	IBC under Sec 7	28-01-2025	no of objection 1. COMPLIANCE AFFIDAVIT DATED 22.01.2025 which mention in index	
596	23-01-2025	0710102018832023( No.of Docs 2)	0710102018832023/9	INTERLOCUTORY APPLICATION (I.B.C)/1358(ND)2023	DAULAT LEASING AND FINANCE PRIVATE LIMITED VSNIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	28-01-2025	no of objection 1. missed compliance with the Order dated 09.01.2025 which mention in index 2. missed ocr	Advmanujnagrath
597	24-01-2025	0710102006112025( No.of Docs 2)	0710102006112025/1	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	28-01-2025	no of objection 1. Amended Memo of Parties which need nclt last compliance order 2. pagination missed in book marking as per index	Mayanprasad
598	25-01-2025	0710102050222022( No.of Docs 2)	0710102050222022/12	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	28-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. mismatched document 3. dms show rejoinder and internal show reply 4 need to write reply cum affidavit in document type on dms portal	Amitabh Nil
599	23-01-2025	0710102039082022( No.of Docs 1)	0710102039082022/2	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. MR. BHAVINDER SINGH KHURANA	Section 95(1)	28-01-2025	no of objection 1. book marking mandatory as per index with pagination 3. 25 rs welfare fee missed on vakalatanama 3. 10 rs court fee paste on blank side of vakalatanama	richa777
600	24-01-2025	0710102011662023( No.of Docs 2)	0710102011662023/1	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	28-01-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatanama all of these	varshabanerjee
601	23-01-2025	0710102027072024( No.of Docs 2)	0710102027072024/8	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	28-01-2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf reply and annexures pages 3. book marking mandatory as per index wth pagination	prashant.L&W
602		0710102057672023/		WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section				

603	17/02/2025	4	710102057672023	Vs.	66.	Order	13-02-2025		
604				METROMAX INFRATECH PRIVATE LIMITED					
605				Vs.					
606				REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI					
	9/10/2024	4	0710102096162023/ 710102096162023		Sec 252 (3)	Order	11/2/2025		

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